

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009374/2020	JALLA @ JALAL KHAN VS STATE OF ODISHA	N.SAHANI VS	SARANAKUL /28 /2012 () //
2	BLAPL/0009375/2020	SAROJ BARIK VS STATE OF ODISHA	CHEERA RANJAN SATPATHY VS	KISSANNAGAR PS /140 /2020 () //
3	BLAPL/0009376/2020	SANTANU KUMAR MALLICK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /104 /2019 () //
4	BLAPL/0009377/2020	BARJABANDHU BARIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /466 /2020 () //
5	BLAPL/0009378/2020	PRAMOD KUMAR PANIGRAHI VS STATE OF ODISHA(VIG.)	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /36 /2020 () //
6	BLAPL/0009379/2020	HADAPA @ EDAGALA SHIVA VS STATE OF ODISHA	PARIKSHIT PARIDA VS	RAYAGADA TOWN /432 /2019 () //
7	BLAPL/0009380/2020	SRIBASCHHA SAMAL @ SRIBATSA SAMAL VS STATE OF ODISHA	SOUBHAGYA MUMAR DASH VS	MAHILA P.S.(BBSR) /44 /2020 () //
8	BLAPL/0009381/2020	SURATH SAMAL VS STATE OF ODISHA	A.K.BARAL VS	CUTTACK SADAR /485 /2020 () //
9	BLAPL/0009382/2020	ANKIT @ ANIKET SHA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JHARSUGUDA /804 /2020 () //
10	BLAPL/0009383/2020	RAJENDRA SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
11	BLAPL/0009384/2020	KUNA BEHERA @ PAPUN BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KANTABANIA PS /117 /2020 () //

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12	BLAPL/0009385/2020	TAPAS KUMAR PAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CUTTACK SADAR /563 /2020 () //
13	BLAPL/0009386/2020	PRADOSH BEHERA @ BAPI VS STATE OF ODISHA	S.P.DASH VS	BALANGA /149 /2020 () //
14	BLAPL/0009387/2020	BASANTA BEHERA VS STATE OF ODISHA	B.B.ROUTRAY VS	HANDAPA /67 /2019 () //
15	BLAPL/0009388/2020	SATYANARAYAN HANTAL VS STATE OF ODISHA	ASIT KU JENA VS	MALKANGIRI /419 /2020 () //
16	BLAPL/0009389/2020	AASU NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	NABARANGAPUR TOWN /195 /2020 () //
17	BLAPL/0009390/2020	DHUNA @ DHANESWAR SAHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /156 /2020 () //
18	BLAPL/0009391/2020	SANKAR SAHU VS STATE OF ODISHA	B.P.PRADHAN VS	BHANJANAGAR /34 /2015 () //
19	BLAPL/0009392/2020	KHAGAPATI BALIPUTIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOIPARIGUDA /80 /2020 () //
20	BLAPL/0009393/2020	RABI MANDINGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BANDHUGOAN /75 /2019 () //
21	BLAPL/0009394/2020	ASHOK HARIJAN VS STATE OF ODISHA	AMULYA RATANA PANDA VS	JEYPORE SADAR /134 /2018 () //
22	BLAPL/0009395/2020	SHYAMBABU CHOUDHURY VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /380 /2020 () //
23	BLAPL/0009396/2020	SUBHAKANTA BISWAL @ RAJA MARTHA	B.P.CHHUALSINGH	/233 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009397/2020	BHARAT SAHOO	DEEPAK KU SAHOO	DERABIS /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009398/2020	MADHUSMITA NAYAK	DEEPAK KUMAR SAHOO	RAJKANIKA /267 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009399/2020	NIRAKAR GOUDA	S.S.RAY (2)	ASKA /530 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009400/2020	SANTOSH BEHERA	SOMNATH MITRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009401/2020	SAHIRUL SK	B.P.CHHUALSINGH	KHANDAGIRI P.S. /519 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009402/2020	RINKU @ BIJAY MAHALIK	NALINI KANTA MOHANTY	GURUDIJHATIA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009403/2020	SANTOSH DEEP	ARUN KUMAR BUDHIA	BOLANGIR SADAR /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009404/2020	SANJIB MUGRI	ARUN KUMAR BUDHIA	BOLANGIR TOWN /309 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009405/2020	INDRA HANTAL @ DURLIA	JUGALA KISHORE PANDA	ORKEL /167 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009406/2020	KALU @ MANOJ KUMAR NAYAK	DEEPAK KUMAR SAHOO	RAJKANIKA /267 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009407/2020	CHHABI @ CHHABIRAM ROUT	SUSANTA KUMAR TRIPATHY	SINAPALI /62 /2018
		VS	VS	()

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35	BLAPL/0009408/2020	STATE OF ODISHA PRASANTA KUNDU VS	JUGALA KISHORE PANDA VS	// MOTU /74 /2019 ()
36	BLAPL/0009409/2020	STATE OF ODISHA KRISHANTA MAJHI VS	JUGULA KISHORE PANDA VS	// ADVA /100 /2020 ()
37	BLAPL/0009410/2020	STATE OF ODISHA SANJAY NAYAK VS	ASHOK KUMAR SARANGI VS	// MADHUPATNA /167 /2020 ()
38	BLAPL/0009411/2020	STATE OF ODISHA LIPA @ LIPAN NAIK VS	AMIT KUMAR NATH VS	// CHHENDIPADA /209 /2020 ()
39	BLAPL/0009412/2020	STATE OF ODISHA PAGALA @ PRAVAKAR SING VS	UDIT RANJAN JENA VS	// NILGIRI /349 /2020 ()
40	BLAPL/0009413/2020	STATE OF ODISHA GAJENDRA SINGH VS	SANGRAM KUMAR DAS VS	// / /0 ()
41	BLAPL/0009414/2020	STATE OF ODISHA SUNIL @ SAMIR KHAN VS	PRADEEP KUMAR KUNDU VS	// BANAPUR P.S. /334 /2019 ()
42	BLAPL/0009415/2020	STATE OF ODISHA SAIBA GOUDA VS	S.S.RAY (2) VS	// ASKA /530 /2020 ()
43	BLAPL/0009416/2020	STATE OF ODISHA TULSIRAM SINGH VS	BISWARANJAN MAHARATHA VS	// CHITRAKONDA /139 /2020 ()
44	BLAPL/0009417/2020	STATE OF ODISHA MAJJI RAJA VS	BISWARANJAN MAHARATHA VS	// RAYAGADA TOWN /432 /2019 ()
45	BLAPL/0009418/2020	STATE OF ODISHA KAILASH BISWAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// JAJPUR SADAR /218 /2019 () //

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46	BLAPL/0009419/2020	KRUSHNA DURGA VS STATE OF ODISHA	SUBRATA PANDA VS	KOKSARA /252 /2020 () //
47	BLAPL/0009420/2020	KAMALA KANTA NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BHADRAK RURAL /655 /2020 () //
48	BLAPL/0009421/2020	RAJA @ RAJKUMAR MAHAKUD VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	CHAMPUA /97 /2019 () //
49	BLAPL/0009422/2020	PRAHALLAD @ PRAHALLAD CHANDRA PATRA VS STATE OF ODISHA	CHITTARANJAN BAL VS	BISOI /105 /2020 () //
50	BLAPL/0009423/2020	UGRESAN MAJHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	SINAPALI /30 /2020 () //
51	BLAPL/0009424/2020	KHAKAN SARKAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /141 /2020 () //
52	BLAPL/0009425/2020	URA KABASI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALIMELA /122 /2020 () //
53	BLAPL/0009426/2020	KHAGESWAR PATRA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	TURUMUNGA /12 /2018 () //
54	BLAPL/0009427/2020	SILU @ SOUMENDRA DAS VS STATE OF ODISHA	SOMANATH SATAPATHY VS	CHAULIAGANJA /386 /2020 () //
55	BLAPL/0009428/2020	P.SESHU @ P.SESHU RREDDY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOLANTHARA (BERHAMPUR) /334 /2020 () //
56	BLAPL/0009429/2020	DAMBRU HARIJAN @ DAMBARUDHAR VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /76 /2020 () //
57	BLAPL/0009430/2020	JITU GOUDA	S.S.RAY (2)	ASKA /530 /2020

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		VS	VS	0
		STATE OF ODISHA		//
58	CMAPL/0000267/2020	PURNA CHANDRA SAHOO	ADV	//
		VS	VS	0
		THE COMMISSIONER, LAND RECORDS AND SETTLEMENT BOARD OF REVENUE, ODISHA		//
59	CMAPL/0000268/2020	MUKTA DALAI	KAILASH CH. KAR	//
		VS	VS	0
		CHANDRAMANI PANDA		//
60	CMP/0000703/2020	PRATAP BEHERA	DAYANIDHI MISHRA	//
		VS	VS	0
		DHOBANI BEHERA		//
61	CMP/0000704/2020	ARSHAD ANSARI	PRAFULLA KU. BISWAL	//
		VS	VS	0
		MD.MUSLIM		//
62	CMP/0000705/2020	NRUSINGHA CHARAN PARIDA	M.R.KHATUA	//
		VS	VS	0
		SARAT CHANDRA PARIDA		//
63	CMP/0000706/2020	TRILOCHAN SAHU	PARTHA SARATHI DAS	//
		VS	VS	0
		ARJUNA SAHU		//
64	CONTC/0006132/2020	PRASANNA KUMAR MOHANTY	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		JYOTIRMAY RATH		//
65	CONTC/0006133/2020	RATIKANTA BEHERA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
66	CONTC/0006134/2020	JUGAL KISHORE NAYAK	ADV.	//
		VS	VS	0
		ANNU GARG		//
67	CONTC/0006135/2020	POULASTI SAHOO	P.K.PATTANAYAK	//
		VS	VS	0
		SATYABRATA SAHU		//
68	CONTC/0006136/2020	RABINDRA DAS	ADV.	//
		VS	VS	0

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69	CONTC/0006137/2020	DR.GYANA DAS BIBHUTI BHUSAN PADHI VS	ADV VS	// // 0
70	CONTC/0006138/2020	SATYABRATA SAHU REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS	ADV VS	// // 0
71	CONTC/0006139/2020	THE PRINCIPAL, SAINIK SCHOOL, BBSR SHASHI BHUSAN NAYAK VS	ADV VS	// // 0
72	CONTC/0006140/2020	BHABANI SANKAR CHAINI AKSHAYA KUMAR MOHANTY VS	ADV VS	// // 0
73	CONTC/0006141/2020	GANGADHAR SAHOO ANITA BEHERA VS	ADV VS	// // 0
74	CONTC/0006142/2020	GANGADHAR SAHOO BINAPANI PADHY VS	ADV VS	// // 0
75	CONTC/0006143/2020	GANGADHAR SAHOO PRAJNA PARAMITA PANDA VS	ADV VS	// // 0
76	CONTC/0006144/2020	GANGADHAR SAHOO TOFAN PRADHAN VS	ADV VS	// // 0
77	CONTC/0006145/2020	ASHOK KUMAR BEURA PRANATI KUMARI PARIDA VS	SURAJ MOHANTY VS	// // 0
78	CONTC/0006146/2020	SANATAN SAHOO BENARJI MALI VS	SUNIL KUMAR PANDA VS	// // 0
79	CONTC/0006147/2020	STATE OF ODISHA DILESWAR MAHANANDA VS	SUNIL KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

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80	CONTC/0006148/2020	DEBANARAYAN NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
81	CONTC/0006149/2020	NETRAMANI MEHER VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
82	CONTC/0006150/2020	BIJAYA PATRA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
83	CONTC/0006151/2020	PRAMOD NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
84	CONTC/0006152/2020	NEPAL BHUE VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
85	CONTC/0006153/2020	DURYODHAN DEEP VS GUNANIDHI NAYAK	SANKAR PRASAD PANI VS	// 0 //
86	CONTC/0006154/2020	SHASMITA SENAPATI VS ASHIS THAKARE	KALPATARU KHUNTIA VS	// 0 //
87	CONTC/0006155/2020	DEBI PRASAD MISHRA VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0 //
88	CONTC/0006156/2020	TRILOCHAN PANDA VS KSHIROD CHANDRA BEHERA	ADV VS	// 0 //
89	CONTC/0006157/2020	HARSHA SAMANTRAY VS CHITA RANJAN TRIPATHY	ADV VS	// 0 //
90	CONTC/0006158/2020	NIRMAL KUMAR BAL VS PREM CHANDRA CHAUDHARY	ADV. VS	// 0 //
91	CONTC/0006159/2020	SANATAN MOHANTY	SABYASACHI MISHRA	//



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		VS	VS	0
92	CONTC/0006160/2020	SATYABRAT SAHU MADHUSUDAN DAS	DURGESH NARAYN RATH	//
		VS	VS	0
93	CONTC/0006161/2020	SANJAY KUMAR PRAMANIK ABHAYA KUMAR SWAIN	ADV.	//
		VS	VS	0
94	CONTC/0006162/2020	BALWANT SINGH GITANJALI SATAPATHY	ADV.	//
		VS	VS	0
95	CONTC/0006163/2020	ANU GARG BIMBADHAR MALLICK	ADV.	//
		VS	VS	0
96	CONTC/0006164/2020	DR.PRADEEP KUMAR PATRO KHUJAR @ KHAJUR NAIK	ADV.	//
		VS	VS	0
97	CONTC/0006165/2020	SANTOSH JOSHI BASANTI DAS	ADV	//
		VS	VS	0
98	CONTC/0006166/2020	UMAKANTA PARIDA DEBENDRA MAHAKUR	ADV.	//
		VS	VS	0
99	CONTC/0006167/2020	SATYABRATA SAHOO GADIDAR KHAMARI	ADV.	//
		VS	VS	0
100	CONTC/0006168/2020	SATYABRATA SAHOO KABITA SAHU	ADV	//
		VS	VS	0
101	CONTC/0006169/2020	ENGINEER-IN-CHIEF, WATER RESOURCES ODISHA ABIKSHITA SAHOO	ADV.	//
		VS	VS	0
102	CONTC/0006170/2020	SATYABRATA SAHU M/S/ GREEN FIELD SCHOOL, KEONJHAR	ADV	//
		VS	VS	0

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103	CONTC/0006171/2020	PREM PRAKASH NETRANANDA NAIK VS ANU GARG	ADV. VS	// // 0 //
104	CONTC/0006172/2020	BASUDEV NAIK VS SATYABRATA SAHU	ADV VS	// 0 //
105	CONTC/0006173/2020	PURNA CHANDRA JENA VS SATYABRATA SAHU	ADV. VS	// 0 //
106	CONTC/0006174/2020	MAHAMMED YAMIN VS SASWAT MISHRA	ADV VS	// 0 //
107	CONTC/0006175/2020	KALPATARU SWAIN VS SATYABRATA SAHU	ADV VS	// 0 //
108	CONTC/0006176/2020	KARUNAKARA BAG VS SATYABRATA SAHU	ADV. VS	// 0 //
109	CONTC/0006177/2020	SAPTAMA BISWAL VS SATYABRATA SAHU	ADV. VS	// 0 //
110	CONTC/0006178/2020	TRILOCHAN SAHU VS SATYABRATA SAHU	ADV. VS	// 0 //
111	CONTC/0006179/2020	DAMODAR SAHU VS SATYABRATA SAHU	ADV. VS	// 0 //
112	CONTC/0006180/2020	SANTOSINI PRADHAN VS SATYABRATA SAHU	ADV. VS	// 0 //
113	CONTC/0006181/2020	BIJAYALAXMI SAHU VS SATYABRATA SAHU	ADV VS	// 0 //

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114	CONTC/0006182/2020	CHINTAMANI MAHANTA VS SATYABRATA SAHU	B.N PARIDA VS	// 0 //
115	CONTC/0006183/2020	PARSHURAM BEHERA VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
116	CONTC/0006184/2020	BHAGABAN MAHANTA VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
117	CONTC/0006185/2020	PRAFULLA KUMAR MAHANTA VS SATYABRATA SAHU	B.N PARIDA VS	// 0 //
118	CONTC/0006186/2020	HRUSHIKESH MAHANTA VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
119	CONTC/0006187/2020	MADAN MOHAN MAHANTA VS SATYABRATA SAHU	B.N PARIDA VS	// 0 //
120	CONTC/0006188/2020	SUDARSHAN SAHOO VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
121	CONTC/0006189/2020	LOCHAN MAHANTA VS SATYABRATA SAHU	B.N PARIDA VS	// 0 //
122	CONTC/0006190/2020	MRUTYUNJAY NAIK VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
123	CONTC/0006191/2020	NRUSINGH CHARAN MAHANTA VS SATYABRATA SAHU	B.N PARIDA VS	// 0 //
124	CONTC/0006192/2020	GAMHA CHARAN MAHANTA VS SATYABRATA SAHU	B.N PARIDA VS	// 0 //
125	CONTC/0006193/2020	JAGADISH BARIK	SABYASACHI MISHRA	//

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		VS	VS	0
126	CONTC/0006194/2020	SATYABRAT SAHU PANCHANAN TANTI	SABYASACHI MISHRA	//
		VS	VS	0
127	CONTC/0006195/2020	SATYABRAT SAHU DIPTIMAYEE MOHANTY	SABYASACHI MISHRA	//
		VS	VS	0
128	CONTC/0006196/2020	SATYABRAT SAHU BHAKTABATSAL SAHU	SABYASACHI MISHRA	//
		VS	VS	0
129	CONTC/0006197/2020	SATYABRAT SAHU SUBASH CHANDRA ACHARYA	SABYASACHI MISHRA	//
		VS	VS	0
130	CONTC/0006198/2020	SATYABRAT SAHU TAPAN KUMAR PATRA	SABYASACHI MISHRA	//
		VS	VS	0
131	CONTC/0006199/2020	SATYABRAT SAHU SAKYA SINHA ROUT	SABYASACHI MISHRA	//
		VS	VS	0
132	CONTC/0006200/2020	SATYABRAT SAHU SANTOSH KUMAR SWAIN	SABYASACHI MISHRA	//
		VS	VS	0
133	CONTC/0006201/2020	SATYABRAT SAHU TAHERA KHANUM	SABYASACHI MISHRA	//
		VS	VS	0
134	CONTC/0006202/2020	SATYABRAT SAHU UGRESEN SETHI	SABYASACHI MISHRA	//
		VS	VS	0
135	CONTC/0006203/2020	SATYABRAT SAHU SIBAPRASAD SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
136	CONTC/0006204/2020	SATYABRAT SAHU DHANESWAR HANS	ADV.	//
		VS	VS	0

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137	CONTC/0006205/2020	SURENDRA KUMAR BISAMBAR HANS VS	ADV VS	// // 0
138	CONTC/0006206/2020	SURENDRA KUMAR TIRTHA HANS VS	ADV. VS	// // 0
139	CONTC/0006207/2020	SURENDRA KUMAR PALASIA HANS VS	ADV VS	// // 0
140	CONTC/0006208/2020	SURENDRA KUMAR HARA KATA VS	ADV. VS	// // 0
141	CONTC/0006209/2020	SURENDRA KUMAR KUNIDEI KATA VS	ADV VS	// // 0
142	CONTC/0006210/2020	SURENDRA KUMAR KHAGESWAR KATA VS	ADV. VS	// // 0
143	CONTC/0006211/2020	SURENDRA KUMAR KSHIR MOHAN KATA VS	ADV VS	// // 0
144	CONTC/0006212/2020	SURENDRA KUMAR SRIKRUSHNA KATA VS	ADV. VS	// // 0
145	CONTC/0006213/2020	SURENDRA KUMAR LAMBODHAR KATA VS	ADV VS	// // 0
146	CONTC/0006214/2020	SURENDRA KUMAR GIRIDHARI KATA VS	ADV. VS	// // 0
147	CONTC/0006215/2020	SURENDRA KUMAR KADAM KATA VS SURENDRA KUMAR	ADV VS VS	// // 0 //

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148	CONTC/0006216/2020	GHANASHYAM KATA VS SURENDRA KUMAR	ADV. VS	// 0 //
149	CONTC/0006217/2020	SHAY KATA VS SURENDRA KUMAR	ADV. VS	// 0 //
150	CONTC/0006218/2020	BISHRAM LOHAR VS SURENDRA KUMAR	ADV VS	// 0 //
151	CONTC/0006219/2020	BENUDHAR KATA VS SURENDRA KUMAR	ADV. VS	// 0 //
152	CONTC/0006220/2020	MOTIRAM KATA VS SURENDRA KUMAR	ADV VS	// 0 //
153	CONTC/0006221/2020	JAGATRAM KATA VS SURENDRA KUMAR	ADV. VS	// 0 //
154	CONTC/0006222/2020	MICHI KATA VS SURENDRA KUMAR	ADV VS	// 0 //
155	CONTC/0006223/2020	GANAPATI PARABHOE VS SURENDRA KUMAR	ADV. VS	// 0 //
156	CONTC/0006224/2020	MAHADEV KATA VS SURENDRA KUMAR	ADV VS	// 0 //
157	CONTR/0000069/2020	JITENDRA KUMAR PRADHAN VS PRATEEK SINGH	ADV. VS	//0 0 //
158	CRLA/0000636/2020	BIDESI PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	//0 0 //
159	CRLA/0000637/2020	PINTU @ TUNA SAHU	A.P.BOSE	LARAMBA /91 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLA/0000638/2020	MAHESWAR KAR	UMAKANTA BARIK	BASTA /221 /2020
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0001773/2020	SUBASH CHANDRA SETHI	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0001774/2020	GYANARANJAN CHAKRA	AKSHAY KUMAR NAYAK	LALBAG /232 /2020
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0001775/2020	SANTOSH DEBANATH	U.C.MISHRA	MARINE PS AT JAMBO /154 /2020
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0001776/2020	PRITHIWI RAJ DWIBEDY	BIJAYA KUMAR RAGADA	RENGALI (SAMBALPUR) /110 /2019
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0001777/2020	BIBHU PRASAD MOHAPATRA @ BIBHU MOHAPATRA	AKNIDHAR PANGARI	CHANDRASEKHARPUR /470 /2020
		VS	VS	()
		ASWINI KUMAR TRIPATHY		//
166	CRLMC/0001778/2020	BIKRAM NAIK	DHIRENDRA KUMAR MOHAPATRA	HEMGIR /4 /2018
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0001779/2020	SYED ANWAR ALI @ SYED ANWAR ALI	HARIPAD MOHANTY	DHENKANAL TOWN /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0001780/2020	AKASH JENA	MANAS CHAND	GOSANINUAGAM /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0001781/2020	A. SATYANARAYAN PATRA	BHOJARAJ SETH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0001782/2020	RAKESH CHOPRA	RAJJEET ROY	EOW,BHUBANESWAR /16 /2014
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMC/0001783/2020	STATE OF ORISSA RAKESH CHOPRA VS	RAJJEET ROY VS	// EOW,BHUBANESWAR /17 /2014 ()
172	CRLMC/0001784/2020	STATE OF ODISHA DEVJOTI ROY VS	SUNIL KUMAR PANDA VS	// / /0 ()
173	CRLMC/0001785/2020	JYOTIRMOY ROY KRUSHNA PRADHAN VS	RAVISANKAR SAMAL VS	// HINJILI (CHATRAPUR) /179 /2007 ()
174	CRLMP/0001686/2020	STATE OF ORISSA JYOTIRMAYEE PATTANAYAK VS	SADAYALAXMI PATNAIK VS	// / /0 ()
175	CRLMP/0001687/2020	STATE OF ODISHA PANCHANANA GIRI VS	KSHIROD K.PANIGRAHI VS	// / /0 ()
176	CRLMP/0001688/2020	STATE OF ODISHA SUKADEV MANDAL VS	DEEPAK KUMAR SAHOO VS	// / /0 ()
177	CRLMP/0001689/2020	STATE OF ODISHA LALIT MOHAN MANGARAJ VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /147 /2020 ()
178	CRLMP/0001690/2020	STATE OF ODISHA BASANTA KUMAR NAYAK VS	ASHOK PATTANAIAK VS	// / /0 ()
179	CRLMP/0001691/2020	STATE OF ODISHA LILI BEHERA @ BANITA DAS VS	SURESH KUMAR PANDA VS	// / /0 ()
180	CRLMP/0001692/2020	STATE OF ODISHA TRINATH BEHERA VS	SANATAN DAS VS	// / /0 ()
181	CRLMP/0001693/2020	THE DIRECTOR GENERAL OF POLICE RADHARANI NAYAK VS	R.K.ROUTRAY VS	// / /0 ()
		STATE GOVT. REPRESENT THROUGH THE PRINCIPAL SECRETARY		//



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**FILING REPORT AS ON :22/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMP/0001694/2020	MUNU ROHIDAS VS DIRECTOR GENERAL OF POLICE	SUMANTA KUMAR NAYAK VS	//0 0 //
183	CRLMP/0001695/2020	AJAYA KUMAR PANDA VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	BAIDESWAR /100 /2019 0 //
184	CRLREV/0000491/2020	SANTOSH MAJHI VS STATE OF ODISHA	N.SAHANI VS	CHANDAPUR /72 /2020 0 //
185	RVWPET/0000335/2020	STATE OF ODISHA VS KALPATARU MISHRA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
186	RVWPET/0000336/2020	UNION OF INDIA VS FAKIRA PRADHAN	ANIRUDYA KUMAR MISHRA VS	// 0 //
187	RVWPET/0000337/2020	STATE OF ODISHA VS UPENDRA KUMAR SEN	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
188	RVWPET/0000338/2020	STATE OF ODISHA VS DURGA PRASAN SINHA @ DURGA PRASAD SINHA	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
189	TRP(C)/0000235/2020	SHRUTI MISHRA VS ASHISH KUMAR SENAPATI	OM SWARUP VS	// 0 //
190	TRP(C)/0000236/2020	MANORAMA RATH VS PRAKASH CHANDRA RATH	GOUTAM KU ACHARYA VS	// 0 //
191	WA/0000785/2020	PRADIP KUMAR KAR VS STATE OF ODISHA	SMITA RANJAN PATTANIAK VS	// 0 //
192	WA/0000786/2020	STATE OF ODISHA VS RANJAN KUMAR NAYAK	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
193	WA/0000787/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//

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**FILING REPORT AS ON :22/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WA/0000788/2020	SANTOSH KUMAR PARIDA STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
195	WA/0000789/2020	MANJULATA TRIPATHY STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
196	WA/0000790/2020	SUDHAKAR ROUT STATE OF ODISHA	SENIOR STANDING COUNSEL,(S AND ME)	//
		VS	VS	0
197	WA/0000791/2020	GATI KRISHNA SETHY STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
198	WA/0000792/2020	ANANTA PUTEL STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
199	WA/0000793/2020	PRAFULL KUMAR RANA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
200	WA/0000794/2020	PURNA CHANDRA PRADHAN STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
201	WA/0000795/2020	BIMBADHAR BHOI STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
202	WA/0000796/2020	KSHETRA MOHAN PATEL STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
203	WA/0000797/2020	GANESH DIGAL STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
204	WP(C)/0036948/2020	MANCHE PRADHAN M/S. HI TECH EDIFIRE PVT. LTD., KHURDA	SUBHANKAR ROUT	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	WP(C)/0036949/2020	UNION OF INDIA M/S. HI TECH EDIFIRE PVT. LTD., KHURDA VS	SATYA SINDHU KASHYAP VS	// // 0
206	WP(C)/0036950/2020	UNION OF INDIA MADHUSMITA MOHAPATRA VS	SUBHANKAR ROUT VS	// // 0
207	WP(C)/0036951/2020	STATE OF ODISHA AKASH KUMAR PATHAK VS	PITAMBAR ACHARYA VS	// // 0
208	WP(C)/0036952/2020	STATE OF ODISHA ANJALI BORAL VS	SUBHANKAR ROUT VS	// // 0
209	WP(C)/0036953/2020	STATE OF ODISHA PRIYANKA ROUT VS	SUBHANKAR ROUT VS	// // 0
210	WP(C)/0036954/2020	STATE OF ODISHA LAXMIPRIYA MALLICK VS	SUBHANKAR ROUT VS	// // 0
211	WP(C)/0036955/2020	STATE OF ODISHA RASMIBALA MANGARAJ VS	SUBHANKAR ROUT VS	// // 0
212	WP(C)/0036956/2020	STATE OF ODISHA JAYANTI PATRA VS	SUSHANTA KUMAR MISHRA VS	// // 0
213	WP(C)/0036957/2020	STATE OF ODISHA ANOJ KUMAR GIRI VS	SUBHANKAR ROUT VS	// // 0
214	WP(C)/0036958/2020	STATE OF ODISHA BALAKRUSHNA SAHOO VS	SUHANTA KUMAR MISHRA VS	// // 0
215	WP(C)/0036959/2020	STATE OF ODISHA MANINDRA KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0 //

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216	WP(C)/0036960/2020	DEBENDRANATH MAHAKUL VS THE CHAIRMAN, BHUBANESWAR DEVELOPMENT AUTHORITY	K.C.RAJGURU MOHAPATRA VS	// 0 //
217	WP(C)/0036961/2020	RAMA CHANDRA SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
218	WP(C)/0036962/2020	SAMIR KUMAR PATTANAİK VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJAY RATH VS	// 0 //
219	WP(C)/0036963/2020	HARA BISWAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
220	WP(C)/0036964/2020	ANANT NAYAK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
221	WP(C)/0036965/2020	MANOJA MANJARI AYACH VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
222	WP(C)/0036966/2020	JAYASHREE DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
223	WP(C)/0036967/2020	RAMAKRUSHNA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
224	WP(C)/0036968/2020	BISHNU PRASAD PATRO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
225	WP(C)/0036969/2020	RASMITA JAYPATI VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
226	WP(C)/0036970/2020	PRASANT KUMAR ROUT VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
227	WP(C)/0036971/2020	KUBER MAJHI	MITHUN DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
228	WP(C)/0036972/2020	EXECUTIVE OFFICER OF SRI SRI CHANDRA SEKHAR, BALUNKESWAR MAHADEV, SUNDARGARH	NITYANANDA BEHURIA	//
		VS	VS	0
229	WP(C)/0036973/2020	STATE OF ODISHA	NIRANJAN PANDA	//
		BISWANATH KARIGAR	VS	0
		VS	VS	0
230	WP(C)/0036974/2020	STATE OF ODISHA	K.P.MISHRA	//
		SANJIB KUMAR SINGH	VS	0
		VS	VS	0
231	WP(C)/0036975/2020	STATE OF ODISHA	ADITYA N.DAS	//
		PRAKASH KUMAR MALIK	VS	0
		VS	VS	0
232	WP(C)/0036976/2020	STATE OF ODISHA	NIRANJAN PANDA	//
		PRAFULLA KARIGAR	VS	0
		VS	VS	0
233	WP(C)/0036977/2020	STATE OF ODISHA	DURGESH NARAYAN RATH	//
		PRANITA PADHY	VS	0
		VS	VS	0
234	WP(C)/0036978/2020	STATE OF ODISHA	NITYANANDA BEHURIA	//
		BERMESIA KINDO	VS	0
		VS	VS	0
235	WP(C)/0036979/2020	STATE OF ODISHA	NIRANJAN PANDA	//
		NABAGHANA PRADHAN	VS	0
		VS	VS	0
236	WP(C)/0036980/2020	STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA	//
		KUBERA KALAS	VS	0
		VS	VS	0
237	WP(C)/0036981/2020	STATE OF ODISHA	NIRANJAN PANDA	//
		NILANCHAL BISWAL	VS	0
		VS	VS	0
238	WP(C)/0036982/2020	STATE OF ODISHA	K.C.DASH	//
		ASHOK KUMAR ROUT	VS	0
		VS	VS	0

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239	WP(C)/0036983/2020	REGIONAL TRANSPORT OFFICER CUTTACK ACHYUTANANDA BISWAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// // 0 //
240	WP(C)/0036984/2020	BISWAJIT XAXA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
241	WP(C)/0036985/2020	ASHOK KUMAR ROUT VS REGIONAL TRANSPORT OFFICER CUTTACK	K.C.DASH VS	// 0 //
242	WP(C)/0036986/2020	DIPTIMAYEE PRADHAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
243	WP(C)/0036987/2020	P.SATYA NARAYAN PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
244	WP(C)/0036988/2020	FRANKLIN LAKRA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
245	WP(C)/0036989/2020	SUMANTA KUMAR SAMANTARAY VS STATE OF ODISHA	SIDHART KUMAR JENA VS	// 0 //
246	WP(C)/0036990/2020	PRAVANJAN CHOUDHURY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
247	WP(C)/0036991/2020	DUSMANTA KUMAR MAHANTA VS STATE OF ODISHA	ADITYA N.DAS VS	// 0 //
248	WP(C)/0036992/2020	KASIM KHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
249	WP(C)/0036993/2020	AJAYA KUMAR SWAIN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //

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250	WP(C)/0036994/2020	PAYODHAR MAHALIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
251	WP(C)/0036995/2020	PRAVAT HERI JOJO VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
252	WP(C)/0036996/2020	SANCHITA DAS VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
253	WP(C)/0036997/2020	SHUBHRANSU DANADAPAT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
254	WP(C)/0036998/2020	ANITA PATTNAIK VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
255	WP(C)/0036999/2020	SUBAL CHANDRA KAR VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
256	WP(C)/0037000/2020	BAHLAB CHARAN SAHOO VS THE BHUBANESWAR DEVELOPMENT AUTHORITY	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
257	WP(C)/0037001/2020	RAJENDRA KUMAR MANDAL VS STATE OF ODISHA	K.N.DAS VS	// 0 //
258	WP(C)/0037002/2020	SUJATA PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
259	WP(C)/0037003/2020	MUKTA KINDO VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
260	WP(C)/0037004/2020	SRIBATSA SAMAL VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
261	WP(C)/0037005/2020	GANESWAR PATI	G.N.MISHRA	//

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		VS	VS	0
		DEPUTY GENERAL MANAGER ELECT. (E AND MR) DIVISION		//
262	WP(C)/0037006/2020	HARAPRASAD SENAPATI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0037007/2020	SWETA DASH	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0037008/2020	M/S.D.M.MINERALS (P)LTD	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0037009/2020	PRAMILA DEEPA	PRAHALLADA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0037010/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		SK.EJAJ ALLI		//
267	WP(C)/0037011/2020	PRASANNA KUMAR SWAIN	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0037012/2020	HARAPRASAD SENAPATI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0037013/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		SISIR KANTA DASH		//
270	WP(C)/0037014/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		DEEPAK KUMAR SAHOO		//
271	WP(C)/0037015/2020	RANJAN KUMAR MOHANTY	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0037016/2020	PRAMOD KUMAR SAHOO	PRASANTA KUMAR MISHRA	//
		VS	VS	0



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273	WP(C)/0037017/2020	STATE OF ODISHA STATE OF ODISHA VS KIRTTAN CHANDRA PATRA	ADDL.GOV.T.ADVOCATE VS	// // 0 //
274	WP(C)/0037018/2020	PANCHANAN MOHALIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
275	WP(C)/0037019/2020	STATE OF ODISHA STATE OF ODISHA VS PRASANNA KUMAR PANDA	ADDL.GOV.T.ADVOCATE VS	// // 0 //
276	WP(C)/0037020/2020	HEMANTA SIAL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
277	WP(C)/0037021/2020	MAA MAHALAXMI SHG, HARISARANPUR VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
278	WP(C)/0037022/2020	BHABANIBALA KANHAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
279	WP(C)/0037023/2020	MAHALAXMI SABAT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
280	WP(C)/0037024/2020	TAPAS RANJAN SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
281	WP(C)/0037025/2020	RATIKANTA GIRI VS COLLECTOR, BALASORE	ARUN KUMAR BUDHIA VS	// 0 //
282	WP(C)/0037026/2020	TARANISEN MAJHI VS GENERAL ADMINISTRATION DEPTT.	SUDHIR KUMAR PATRA VS	// 0 //
283	WP(C)/0037027/2020	M/S. KRUPALU RICE INDUSTRIES (P) LTD., JALAPA VS NESCO UTILITY, BALASORE	ARUN KUMAR MAHARANA VS	// 0 //

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284	WP(C)/0037028/2020	SANJULATA DAS VS BALASORE BHADRAK CENTRAL COOPERATIVE BANK LTD.	G.N.SAHU VS	// 0 //
285	WP(C)/0037029/2020	SANJAY KUMAR BEHERA @ SANJAYA BEHERA VS COLLECTOR BALASORE	DEEPAK KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0037030/2020	M/S. KRUPALU SOLVENT, JAJPUR VS NESCO UTILITY, BALASORE	LALIT KUMAR MAHARANA VS	// 0 //
287	WP(C)/0037031/2020	CHHABITA SAHOO VS STATE OF ODISHA	CHITTARANJAN PATTANAIK VS	// 0 //
288	WP(C)/0037032/2020	DILLIP KUMAR BAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0037033/2020	M/S. HAREKRUSHNA RICE PROCESSING AND EXPORTS VS NESCO UTILITY, BALASORE	PRAM MAHARANA VS	// 0 //
290	WP(C)/0037034/2020	PRAMILA BEHERA VS DISTRICT MAGISTRATE CUM COLLECTOR	CHITTA RANJAN PATTNAIK VS DHENKANAL	// 0 //
291	WP(C)/0037035/2020	MANORAMA HOTA VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
292	WP(C)/0037036/2020	TARUNI BAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
293	WP(C)/0037037/2020	M/S.SIDHESWAR SAW MILL VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
294	WP(C)/0037038/2020	SHANTILATA DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
295	WP(C)/0037039/2020	TANKADHAR KHAMANIYA	PRAKAS KR.MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0037040/2020	ALUMINA NABANIRMANA KARMACHARI SAHUSANJANA KUMAR NANDA	REKHA NANDA	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0037041/2020	BIKRAM KUMAR SAHOO	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0037042/2020	RANOJ SAHU	SUVENDU KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0037043/2020	PRASANNA KUMAR SUBUDHI	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0037044/2020	DEBARAJ DAS	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0037045/2020	ASKA COOPERATIVE SUGAR INDUSTRY LTD.	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES		//
302	WP(C)/0037046/2020	PADMA LOCHAN MOHANTA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0037047/2020	MD.SAKIR HUSSAIN	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0037048/2020	PADMABATI MOHANTA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0037049/2020	TAPAN KUMAR MOHANTA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0037050/2020	KANCHAN KUMAR BARIK	H.K.ROUT	//
		VS	VS	0

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307	WP(C)/0037051/2020	STATE OF ODISHA SABITA ACHARYA VS	SUBRAT SATPATHY VS	// // 0
308	WP(C)/0037052/2020	STATE OF ODISHA AJODHYANATH MAHANTA VS	H.K.ROUT VS	// // 0
309	WP(C)/0037053/2020	STATE OF ODISHA HRUSIKESH BEHERA VS	H.K.ROUT VS	// // 0
310	WP(C)/0037054/2020	STATE OF ODISHA PRASANTA KUMAR DASMOHAPATRA VS	H.K.ROUT VS	// // 0
311	WP(C)/0037055/2020	STATE OF ODISHA AMIYA NANDA VS	VIVEKANAND JENA VS	// // 0
312	WP(C)/0037056/2020	STATE OF ODISHA LAXMIDHAR NAYAK VS	TAPAN KUMAR BISWAL VS	// // 0
313	WP(C)/0037057/2020	STATE OF ODISHA KABITA RANI MOHAPATRA VS	H.K.ROUT VS	// // 0
314	WP(C)/0037058/2020	STATE OF ODISHA MANAS RANJAN DEBATA VS	DURGESH NARAYAN RATH VS	// // 0
315	WP(C)/0037059/2020	STATE OF ODISHA ARCHANA MOHANTY VS	DEEPALI MOHAPATRA VS	// // 0
316	WP(C)/0037060/2020	STATE OF ODISHA BALGOPAL RICE PRODUCT VS	DAYANANDA MOHAPATRA VS	// // 0
317	WP(C)/0037061/2020	THE COLLECTOR AND DISTRICT MAGISTRATE BARGARH TRINATH PADHY VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// // 0 //

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318	WP(C)/0037062/2020	MADHAB CHANDRA BARADA VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
319	WP(C)/0037063/2020	AKSHYA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
320	WP(C)/0037064/2020	RAMA CHANDRA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
321	WP(C)/0037065/2020	ASHOK KUMAR BISI VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
322	WP(C)/0037066/2020	SWARNALATA ACHARYA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
323	WP(C)/0037067/2020	DEBENDRA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
324	WP(C)/0037068/2020	ASHOK MISHRA VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
325	WP(C)/0037069/2020	RAMESH CHANDRA SAMANTARAY VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
326	WP(C)/0037070/2020	BHANJA KISHORE NAYAK VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
327	WP(C)/0037071/2020	DHARMESH KUMAR SATAPATHY VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
328	WP(C)/0037072/2020	MUKESH GUIN VS STATE OF ODISHA	B.DASH VS	// 0 //
329	WP(C)/0037073/2020	ASHOK KUMAR MOHANTY	PRAMODA KUMAR DASH	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0037074/2020	RAMESH CHANDRA ADHIKARI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0037075/2020	DR.SUDSARSHAN SINGHA	SAMEER DAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0037076/2020	BIJAY KETAN CHOUDHURY	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0037077/2020	PRAFULLA KUMAR BISWAL	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0037078/2020	DURBADAL DEHURY	ASHOK KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0037079/2020	FANINDRA KUMAR PALAI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0037080/2020	DURGA CHARAN SARANGI	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0037081/2020	UNION OF INDIA	SANJIB SWAIN	//
		VS	VS	0
		ASHALATA DAS		//
338	WP(C)/0037082/2020	ASHOK KUMAR SAHANI	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0037083/2020	ANANDA CHANDRA DAS	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0037084/2020	MANOJ KUMAR AGRAWALA	S.MOHAPATRA	//
		VS	VS	0

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341	WP(C)/0037085/2020	STATE OF ODISHA SAKUNTALA PARAJA VS DISTRICT JUDGE KORAPUT	SIDHESWAR MOHANTY VS	// // 0 //
342	WP(C)/0037086/2020	RAGHUNATH NAYAK VS PRINCIPAL SECRETARY CUM ADDITIONAL CHIEF SECRETARY	ASHOK PATTANAIAK VS	// 0 //
343	WP(C)/0037087/2020	KANDARPA BARIK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
344	WP(C)/0037088/2020	KSHAMANIDHI NAIK VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
345	WP(C)/0037089/2020	PRAFULLA ROUT VS STATE OF ODISHA	GHANSHYAM MUDULI VS	// 0 //
346	WP(C)/0037090/2020	RABINDRA NAIK VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
347	WP(C)/0037091/2020	SIBA SANKAR NAYAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
348	WP(C)/0037092/2020	MAHENDRA PRASAD NAYAK VS ODISHA STATE INFORMATION COMMISSION BBSR	CHITTARANJAN PATTNAIK VS	// 0 //
349	WP(C)/0037093/2020	MURALIDHAR NAYAK VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //
350	WP(C)/0037094/2020	PRAMOD KUMAR BEHERA VS PRINCIPAL SECRETARY TO GOVT. OF ODISHA, FOREST AND ENVIRONMENT DEPTT., KHURDA	RABINDRA KUMAR PATNAIK VS	// 0 //
351	WP(C)/0037095/2020	ANTARYAMI NAYAK VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //

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352	WP(C)/0037096/2020	RANKANIDHI SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
353	WP(C)/0037097/2020	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
354	WP(C)/0037098/2020	PRABHAKAR MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
355	WP(C)/0037099/2020	SIBA CHARAN SAHOO VS ANDHRA BANK, MALGODOWN BRANCH, TELEGANA	BIBEKANANDA BHUYAN VS	// 0 //
356	WP(C)/0037100/2020	MARGARITA BADARAITA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
357	WP(C)/0037101/2020	NAROTTAM DAS VS R.T.O. CUTTACK	BIJAYA KU.PARIDA VS	// 0 //
358	WP(C)/0037102/2020	SUDHAKAR BARIK VS COLLECTOR BALASORE	BANSHIDHAR BAUG VS	// 0 //
359	WP(C)/0037103/2020	PRAVASINI BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
360	WP(C)/0037104/2020	TAPAN KUMAR SUTAR VS COLLECTOR BALASORE	BANSHIDHAR BAUG VS	// 0 //
361	WP(C)/0037105/2020	NARENDRA DAS VS COLLECTOR BALASORE	BANSHIDHAR BAUG VS	// 0 //
362	WP(C)/0037106/2020	RUDRA NARAYAN MISHRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
363	WP(C)/0037107/2020	JAYANTA KUMAR MOHANTY	CHANDAN MISHRA	//



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		VS	VS	0
		R.T.O JAGATSINGHPUR		//
364	WP(C)/0037108/2020	PRAVATI MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O JAGATSINGHPUR		//
365	WP(C)/0037109/2020	SURESH MISHRA	B.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0037110/2020	RABI BANKA	B.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0037111/2020	SURESH CHANDRA MALLIK	ASIT KUMAR JENA	//
		VS	VS	0
		C.M.D.OP.TCL, KHORDHA		//
368	WP(C)/0037112/2020	NIRMAL CHANDRA SAHOO	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0037113/2020	SUKANTA KUMAR PRADHAN	JYOTIRMAYA SAHOO	//
		VS	VS	0
		SUPERINTENDENT OF POLICE KHURDA		//
370	WP(C)/0037114/2020	ANKITA AGARWAL	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0037115/2020	BANAMALI BEHERA	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0037116/2020	KANDARPA BARIK	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0037117/2020	KSHIROD KUMAR PATI	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0037118/2020	BIREN MUKHARJEE	SITANSU MOHAN SINGH	//
		VS	VS	0

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375	WP(C)/0037119/2020	UNION OF INDIA HADI BANDHU SAHU VS	JYOTIRMAYA SAHOO VS	// // 0
376	WP(C)/0037120/2020	COLLECTOR KHURDA PRASANTA KUMAR MISHRA VS	SITANSU MOHAN SINGH VS	// // 0
377	WP(C)/0037121/2020	UNION OF INDIA CHHABIRAJ GIRI VS	A.K.SARANGI VS	// // 0
378	WP(C)/0037122/2020	STATE OF ODISHA MANOJ KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// // 0
379	WP(C)/0037123/2020	UNION OF INDIA GITANJALI MAHANTA VS	KRISHNA CHANDRA SAHU VS	// // 0
380	WP(C)/0037124/2020	STATE OF ODISHA GOLAM AFROJ KHAN VS	SITANSU MOHAN SINGH VS	// // 0
381	WP(C)/0037125/2020	UNION OF INDIA JIBAN KUMAR DUTTA VS	SANGRAM JENA VS	// // 0
382	WP(C)/0037126/2020	STATE OF ODISHA CHITTA RANJAN MISHRA VS	SABYASACHI MISHRA VS	// // 0
383	WP(C)/0037127/2020	STATE OF ODISHA SUDHANSU SEKHAR PATI VS	SABYASACHI MISHRA VS	// // 0
384	WP(C)/0037128/2020	STATE OF ODISHA SUBASIS DAS VS	SABYASACHI MISHRA VS	// // 0
385	WP(C)/0037129/2020	STATE OF ODISHA JAGANNATH GOUDA VS	SABYASACHI MISHRA VS	// // 0
		STATE OF ODISHA		//

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386	WP(C)/0037130/2020	PRABHAT KUMAR TIWARI VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
387	WP(C)/0037131/2020	GEETANJALI SAGARIA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
388	WP(C)/0037132/2020	MANORANJAN SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
389	WP(C)/0037133/2020	KISHORE CHANDRA SAHOO VS STATE OF ODISHA	DIPTI RANJAN BHOTA VS	// 0 //
390	WP(C)/0037134/2020	NALINIPRAVA CHHOTRAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
391	WP(C)/0037135/2020	DAMABARUDHAR PATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
392	WP(C)/0037136/2020	MAHENDRA KUMAR MALLICK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
393	WP(C)/0037137/2020	MINATI KUMARI TRIPATHY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
394	WP(C)/0037138/2020	PRAMALATA DAS VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
395	WP(C)/0037139/2020	KAMINI SASMAL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
396	WP(C)/0037140/2020	PRAVATI BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
397	WP(C)/0037141/2020	GOPINATH BEHERA	BIRAJA PRASANNA SATAPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0037142/2020	SAGARIKA ROUT	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0037143/2020	NIHAR RANJAN PRADHAN	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0037144/2020	CHINMAYEE KUMARI SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0037145/2020	SAUDAMINI MALLIKA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0037146/2020	KAILASH CHANDRA BISWAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0037147/2020	PRAMOD GOCHHAYAT	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0037148/2020	DIPTIMAYEE DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0037149/2020	JASMINEE SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0037150/2020	SASMITA PANDA	K.P.MISHRA	//
		VS	VS	0
		UTKAL UNIVERSITY, BBSR		//
407	WP(C)/0037151/2020	CHAINA MOHANTY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0037152/2020	ITISHREE PRATIHARI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

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409	WP(C)/0037153/2020	STATE OF ODISHA PRITIMAYEE PARIJA VS	SAHASRA JYOTI NANDA VS	// // 0
410	WP(C)/0037154/2020	BRANCH MANAGER UNITED BANK OF INDIA,PARADEEP KANDURI DAS VS	PRAFULLA KUMAR KAR VS	// // 0
411	WP(C)/0037155/2020	SUB COLLECTOR, KENDRAPARA PRITIMAYEE PARIJA VS	SAHASRA JYOTI NANDA VS	// // 0
412	WP(C)/0037156/2020	BRANCH MANAGER IDBI BANK PARADEEP PRITIMAYEE PARIJA VS	SAHASRA JYOTI NANDA VS	// // 0
413	WP(C)/0037157/2020	BRANCH MANAGER HDFC BANK PARADEEP BIRANCHI NARAYAN MOHAPATRA VS	SAMIR KUMAR MISHRA VS	// // 0
414	WP(C)/0037158/2020	STATE OF ODISHA PRITIMAYEE PARIJA VS	SAHASRA JYOTI NANDA VS	// // 0
415	WP(C)/0037159/2020	BRANCH MANAGER STATE BANK OF INDIA PARADEEP RASHMI RANJAN NATH VS	ANUP UDAYA SENAPATI VS	// // 0
416	WP(C)/0037160/2020	STATE OF ODISHA GOURANG CHARAN PRADHAN VS	PURUSOTTAM CHULI VS	// // 0
417	WP(C)/0037161/2020	STATE OF ODISHA GOPAL HARIJAN @ ADARIA VS	SUSHANTA KUMAR JOSHI VS	// // 0
418	WP(C)/0037162/2020	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	ANUP UDAYA SENAPATI VS	// // 0
419	WP(C)/0037163/2020	STATE OF ODISHA DEBENDRA KUMAR MOHANTY VS	ANUP UDAYA SENAPATI VS	// // 0
		STATE OF ODISHA		//

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420	WP(C)/0037164/2020	BUDHURAM NIAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
421	WP(C)/0037165/2020	MANASI BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
422	WP(C)/0037166/2020	BIKRAM NIAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
423	WP(C)/0037167/2020	BHABANI SANKAR MISHRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
424	WP(C)/0037168/2020	SK.MUKTAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
425	WP(C)/0037169/2020	TILAKRAM NIAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
426	WP(C)/0037170/2020	TUSAR RANJAN MOHANTY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
427	WP(C)/0037171/2020	KANCHANA SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
428	WP(C)/0037172/2020	PABITRA KUMAR MALLICK VS CHIEF GENERAL MANAGER BSNL BBSR	SIDHARTHA SWAIN VS	// 0 //
429	WP(C)/0037173/2020	UTTAM PADHI VS R.T.O JHARSUGUDA	T.K.NAYAK VS	// 0 //
430	WP(C)/0037174/2020	BHASKAR CHANDRA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
431	WP(C)/0037175/2020	SARASWATI BEHERA	SABYASACHI MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0037176/2020	JOGESWAR MEHER	ANIRUDHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0037177/2020	M/S.SWAPNESWAR ENGINEERING WORKS	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0037178/2020	ASHIT KUMAR DASH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0037179/2020	LALITA MAHANANDIA @ BUDA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		COLLECTOR, SUNDARGARH		//
436	WP(C)/0037180/2020	ASHOK KUMAR SAHU	NIRANJAN LENKA	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENT BBSR		//
437	WP(C)/0037181/2020	SUSHANTA KUMAR PATRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0037182/2020	BHAKTAHARI PANDIA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0037183/2020	BINOD KUMAR MAJHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0037184/2020	LAXMIDHAR BEHERA	PRASANNA KU. DASH	//
		VS	VS	0
		THE COLLECTOR, KHURDA		//
441	WP(C)/0037185/2020	DILLIP KUMAR KAR	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0037186/2020	SASMITA BEHERA	PRAKASH K.MISHRA	//
		VS	VS	0

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443	WP(C)/0037187/2020	STATE OF ODISHA RUPALI DATTA @ ROY VS JYOTIRMOY ROY	SUNIL KUMAR PANDA VS	// // 0 //
444	WP(C)/0037188/2020	PURUSOTTAM PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
445	WP(C)/0037189/2020	RAMANATH PATTANAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
446	WP(C)/0037190/2020	MAMATA ROUT VS STATE OF ODISHA	ANUP KUMAR BOSE VS	// 0 //
447	WP(C)/0037191/2020	TUSAR RANJAN MOHANTY VS STATE OF ODISHA	KAUSIK ANAND GURU VS	// 0 //
448	WP(C)/0037192/2020	SUMAN PATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
449	WP(C)/0037193/2020	MADHUSMITA JENA VS STATE OF ODISHA	ANUP KUMAR BOSE VS	// 0 //
450	WP(C)/0037194/2020	BASANTA KUMAR SAHU VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
451	WP(C)/0037195/2020	KEDAR BADATYA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
452	WP(C)/0037196/2020	SANTOSH PATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
453	WP(C)/0037197/2020	HEMAGINI NAYAK VS STATE OF ODISHA	ANUP KUMAR BOSE VS	// 0 //



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454	WP(C)/0037198/2020	SRIRAM INSTITUTE OF MANAGEMENT AND SCIENCE (SIMS), BBSR VS STATE OF ODISHA	SCIENTEASIMS), BBSR VS	// 0 //
455	WP(C)/0037199/2020	KISHORE CHANDRA BARIK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
456	WP(C)/0037200/2020	SUPAI HEMBRAM VS STATE OF ODISHA	ANUP KUMAR BOSE VS	// 0 //
457	WP(C)/0037201/2020	PRAMOD KUMAR RATH VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
458	WP(C)/0037202/2020	SAROJ KUMAR DALAI VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
459	WP(C)/0037203/2020	PREETI REKHA SINGH VS STATE OF ODISHA	ANUP KUMAR BOSE VS	// 0 //
460	WP(C)/0037204/2020	M/S. BIRAJA CONSTRUCTION, JAJPUR VS STATE OF ODISHA	SURENDRA KU. ROUT VS	// 0 //
461	WP(C)/0037205/2020	SURENDRA KUMAR PARIDA VS THE COLLECTOR, CTC	SIBA PRASAD MISHRA VS	// 0 //
462	WP(C)/0037206/2020	M/S. BIRAJA CONSTRUCTION, JAJPUR VS STATE OF ODISHA	SURENDRA KU. ROUT VS	// 0 //
463	WP(C)/0037207/2020	BIJAYA KUMAR BARIK VS THE COLLECTOR, CTC	SIBA PRASAD MISHRA VS	// 0 //
464	WP(C)/0037208/2020	ALEKH CHANDRA DAS VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
465	WP(C)/0037209/2020	PRAKASH KUMAR SAHOO	SIBA PRASAD MISHRA	//

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		VS	VS	0
		THE COLLECTOR, CTC		//
466	WP(C)/0037210/2020	DHULESWAR NAYAK	SIBA PRASAD MISHRA	//
		VS	VS	0
		THE COLLECTOR, CTC		//
467	WP(C)/0037211/2020	M/S. JAMESHPUR TRANSPORT COMPANY PASHOKK, SAMBALPUR		//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, SAMBALPUR		//
468	WP(C)/0037212/2020	JOGINATH SAHOO @ JOGENDRA SAHOO	SIBA PRASAD MISHRA	//
		VS	VS	0
		THE COLLECTOR, CUTTACK		//
469	WP(C)/0037213/2020	M/S. JAMESHPUR TRANSPORT COMPANY PASHOKK, SAMBALPUR		//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, SAMBALPUR		//
470	WP(C)/0037214/2020	AKHILA BIRABAR SRICHANDAN NAYAK @ AKHILA PRASAD MISHRA BIRABAR NAYAK		//
		VS	VS	0
		THE COLLECTOR, CUTTACK		//
471	WP(C)/0037215/2020	AMARENDRA TRIPATHY	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0037216/2020	M/S.SHANTI ENTERPRISES PVT.LTD	BIGYAN KU.SHARMA	//
		VS	VS	0
		CHAIRMAN ODISHA GRAMYA BANK KHANDAGIRI		//
473	WP(C)/0037217/2020	M/S. JAMESHPUR TRANSPORT COMPANY PASHOKK, SAMBALPUR		//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, SAMBALPUR		//
474	WP(C)/0037218/2020	AMARENDRA NAYAK	MANAS CHAND	//
		VS	VS	0
		ODISHA STATE HOUSING BOARD BBSR		//
475	WP(C)/0037219/2020	INDRAMANI SEND	MANAS CHAND	//
		VS	VS	0
		ODISHA STATE HOUSING BOARD BBSR		//
476	WP(C)/0037220/2020	M/S. JAMESHPUR TRANSPORT COMPANY PASHOKK, SAMBALPUR		//
		VS	VS	0

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477	WP(C)/0037221/2020	REGIONAL TRANSPORT OFFICER, SAMBALPUR RANJAN KUMAR MUDULI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // 0 //
478	WP(C)/0037222/2020	RADHA KRUSHNA GHOSH VS CHAIRMAN CUM MANAGING DIRECTOR ODISHA FOREST DEVELOPMENT CORPORATION LTD.	SHASHI BHUSAN JENA VS	// 0 //
479	WP(C)/0037223/2020	M/S. JAMESHPUR TRANSPORT COMPANY VS REGIONAL TRANSPORT OFFICER, SAMBALPUR	ASHOK K. SAMBROUR VS	// 0 //
480	WP(C)/0037224/2020	NIMAI CHARAN SAHU VS THE COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //
481	WP(C)/0037225/2020	SARAT CHANDRA DASH VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
482	WP(C)/0037226/2020	DIPAK KUMAR SAHOO VS THE COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //
483	WP(C)/0037227/2020	M/S. JAMESHPUR TRANSPORT COMPANY VS REGIONAL TRANSPORT OFFICER, SAMBALPUR	ASHOK K. SAMBROUR VS	// 0 //
484	WP(C)/0037228/2020	JYOTI RANJAN MOHANTY VS SARMILA MOHANTY	MANA MOHAN PATTANAYAK VS	// 0 //
485	WP(C)/0037229/2020	GAGAN BIHARI SAHOO VS THE COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //
486	WP(C)/0037230/2020	M/S. JAMESHPUR TRANSPORT COMPANY VS REGIONAL TRANSPORT OFFICER, SAMBALPUR	ASHOK K. SAMBROUR VS	// 0 //
487	WP(C)/0037231/2020	RAJKISHOR DASH VS COLLECTOR CUTTACK	ARABINDA TRIPATHY VS	// 0 //

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488	WP(C)/0037232/2020	DAMODAR NAYAK VS THE COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //
489	WP(C)/0037233/2020	M/S. JAMESHPUR TRANSPORT COMPANY VS REGIONAL TRANSPORT OFFICER, SAMBALPUR	PASHOK KUSUMBAR VS	// 0 //
490	WP(C)/0037234/2020	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
491	WP(C)/0037235/2020	M/S. JAMESHPUR TRANSPORT COMPANY VS REGIONAL TRANSPORT OFFICER, SAMBALPUR	PASHOK KUSUMBAR VS	// 0 //
492	WP(C)/0037236/2020	BHARAT CHANDRA BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
493	WP(C)/0037237/2020	BIRASEN NAYAK VS THE COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //
494	WP(C)/0037238/2020	AJAYA KUMAR SETHY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
495	WP(C)/0037239/2020	TANKADHAR SAHOO VS THE COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //
496	WP(C)/0037240/2020	SADANANDA SAHOO VS THE COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //
497	WP(C)/0037241/2020	PRADEEP KUMAR PADHAN VS STATE OF ODISHA	AMITAV MOHANTY VS	// 0 //
498	WP(C)/0037242/2020	RASMITA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
499	WP(C)/0037243/2020	BIJAY KUMAR NAYAK	SIBA PRASAD MISHRA	//

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		VS	VS	0
500	WP(C)/0037244/2020	THE COLLECTOR, CUTTACK PRABAS SWAIN	SIBA PRASAD MISHRA	//
		VS	VS	0
501	WP(C)/0037245/2020	THE COLLECTOR, CUTTACK SULOCHANA SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
502	WP(C)/0037246/2020	STATE OF ODISHA PRASANT BARIK	SIBA PRASAD MISHRA	//
		VS	VS	0
503	WP(C)/0037247/2020	THE COLLECTOR, CUTTACK SUDHAKAR BEHERA	SIBA PRASAD MISHRA	//
		VS	VS	0
504	WP(C)/0037248/2020	THE COLLECTOR, CUTTACK RABINDRA KUMAR SETHY	H.N.MOHAPATRA	//
		VS	VS	0
505	WP(C)/0037249/2020	STATE OF ODISHA MANOJ KUMAR SAHOO	SIBA PRASAD MISHRA	//
		VS	VS	0
506	WP(C)/0037250/2020	THE COLLECTOR, CUTTACK SUBRAT KUMAR BEHERA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
507	WP(C)/0037251/2020	STATE OF ODISHA NABAKISHORE BARIK	SIBA PRASAD MISHRA	//
		VS	VS	0
508	WP(C)/0037252/2020	THE COLLECTOR, CUTTACK SISIR KUMAR SAHOO	SIBA PRASAD MISHRA	//
		VS	VS	0
509	WP(C)/0037253/2020	THE COLLECTOR, CUTTACK RAMAKANTA SWAIN	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
510	WP(C)/0037254/2020	STATE OF ODISHA BIJAY KUMAR SAHOO	SIBA PRASAD MISHRA	//
		VS	VS	0

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511	WP(C)/0037255/2020	THE COLLECTOR, CUTTACK KAILASH CHANDRA BISOYI VS STATE OF ODISHA	S.K.SANGANERIA VS	// // 0 //
512	WP(C)/0037256/2020	KANHU CHARAN SAHOO VS THE COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //
513	WP(C)/0037257/2020	SAROJA LAXMI DASH VS THE SECRETARY, HOUSING AND URBAN DEVELOPMENT, GOVT OF ODISHA, BBSR	BAMADEV BARAL VS	// 0 //
514	WP(C)/0037258/2020	TRINATHA SAHOO VS THE COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //
515	WP(C)/0037259/2020	BHABANI SANKAR DASH VS ORISSA FOREST DEVELOPMENT CORPORATION LTD., KHURDA	USHA RANI PADHI VS	// 0 //
516	WP(C)/0037260/2020	DUSMANTA SAHOO VS THE COLLECTOR, CUTTACK	SIBA PRASAD MISHRA VS	// 0 //
517	WP(C)/0037261/2020	SANGRAM ROUT VS STATE OF ODISHA	BIKASH JENA VS	// 0 //
518	WP(C)/0037262/2020	GAGAN BIHARI NAYAK VS PRINCIPAL SECRETARY TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPTT., BBSR	SUSANTA KUMAR TRIPATHY VS	// 0 //
519	WP(C)/0037263/2020	PADURAM MAJHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
520	WP(C)/0037264/2020	HANIRUDA PUJARI @ BHATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
521	WP(C)/0037265/2020	BHARAT LAL ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //

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522	WP(C)/0037266/2020	M/S. LALL MINERALS PVT.LTD. VS UNION OF INDIA	KISHOR K.ACHARYA VS	// () //
523	WP(C)/0037267/2020	BHARAT SINHA VS WESCO UTILITY	PRASANTA KUMAR NANDA VS	// () //
524	WPCRL/0000153/2020	BHUBANESWAR PRASAD VERMA VS REPUBLIC OF INDIA	HEMANTA KUMAR MUND VS	//0 () //
525	WPCRL/0000154/2020	CHAKRADHAR NAYAK VS STATE OF ODISHA	H.N.MOHAPATRA VS	GOP /222 /2020 () //
526	ABLAPL/0016192/2020	BADAL BEHERA VS STATE OF ODISHA	N.SAHANI VS	DELANGA /188 /2020 () //
527	ABLAPL/0016193/2020	MANAS KUMAR BHUJABAL VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	//0 () //
528	ABLAPL/0016194/2020	RASMITA MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	GOP /347 /2020 () //
529	ABLAPL/0016195/2020	PRAMOD KUMAR MAHALIK @ PRAMOD VS STATE OF ODISHA	DEBASISH SAMAL VS	DHUSURI /245 /2020 () //
530	ABLAPL/0016196/2020	JAWED IQBAL VS STATE OF ODISHA	M.A.ALI VS	PURUNABAZAR /235 /2020 () //
531	ABLAPL/0016197/2020	PURNA CHANDRA BEHERA VS STATE OF ODISHA	S.P.DAS VS	BALANGA /149 /2020 () //
532	ABLAPL/0016198/2020	SAMEER KHAN @ MD. SAMEER VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /228 /2020 () //
533	ABLAPL/0016199/2020	SILU ROUT	CHITTA RANJAN DASH	AIR FIELD P.S. /266 /2020

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		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0016200/2020	ARUP PARIDA	B.R.BISWAL	AUL /280 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0016201/2020	RAJA KISHOR ROUT	SUSANTA KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0016202/2020	AMITABH MALLIK @ SAUNTIA MALLIK	AMULYA RATNA PANDA	DHARMASALA /429 /2020
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0016203/2020	LAXMAN SAA	S.MOHAPATRA	DUNGURIPALI /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0016204/2020	BASUDEV BEHERA @ BASU BEHERA	DEEPAK KU SAHOO	MAHAKALPARA /159 /2020
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0016205/2020	SUSANTA @ SUSANTA KUMAR JENA	PRAVASH CH JENA	CHANDIPUR /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0016206/2020	KEDAR NATH MOHANTY	BIBHU PRASAD DAS	MAHILA (BERHAMPUR) /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0016207/2020	BHAGIRATHI PRADHAN	PRAKASH K. MISHRA	GOP /244 /2019
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0016208/2020	CHAITI @ SUCHITRA DAS	MANOJ KUMAR MALLICK	PATTAMUNDAI /542 /2020
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0016209/2020	PURASTAM SETHI	MANOJ KUMAR MALLICK	PATTAMUNDAI /529 /2020
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0016210/2020	GANESH PRASAD AGRAWALA	S.MOHAPATRA	BOUDH /303 /2020
		VS	VS	()



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545	ABLAPL/0016211/2020	STATE OF ODISHA SUSIL KUMAR MOHAPATRA VS	MANOJ KUMAR MALLICK VS	// BIRIDI PS /214 /2020 ()
546	ABLAPL/0016212/2020	STATE OF ODISHA SAI RAM PATRA VS	S.MOHAPATRA VS	// RAIBANIA /83 /2020 ()
547	ABLAPL/0016213/2020	STATE OF ODISHA KHIROD NATH VS	SOURA CHANDRA MOHAPATRA VS	// JAGATPUR /494 /2020 ()
548	ABLAPL/0016214/2020	STATE OF ODISHA RANJIT JENA VS	RAMAKRUSHNA NAIK VS	// CUTTACK SADAR /468 /2020 ()
549	ABLAPL/0016215/2020	STATE OF ODISHA RAGHUNATH PANDA VS	ARJUNA CHANDRA BEHERA VS	// BHADRAK RURAL /249 /2020 ()
550	ABLAPL/0016216/2020	STATE OF ODISHA RADHA KRUSHNA PANIGRAHI VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /336 /2020 ()
551	ABLAPL/0016217/2020	STATE OF ODISHA PREM@PREMA NAIK VS	RAJALAXMI BISWAL VS	// / /0 ()
552	ABLAPL/0016218/2020	STATE OF ODISHA KRUSHNA BEHERA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /331 /2020 ()
553	ABLAPL/0016219/2020	STATE OF ODISHA DEBASISH MOHANTY VS	P.K.ROUT VS	// NISCHINTAKOILI /164 /2020 ()
554	ABLAPL/0016220/2020	STATE OF ODISHA BHIMA @ BHIMASEN PRADHAN VS	ASHOK KUMAR BEHERA VS	// NAYAGARH /187 /2020 ()
555	ABLAPL/0016221/2020	STATE OF ODISHA PRAMODA KUMAR DASH VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	// GURUDIJHATIA /148 /2020 () //

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556	ABLAPL/0016222/2020	PRATAP RANJAN SAHANI VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	BOUDH /303 /2020 () //
557	ABLAPL/0016223/2020	SHIBASANKAR PATTNAIK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BARIPADA TOWN /866 /2020 () //
558	ABLAPL/0016224/2020	ANJALI MANDAL VS STATE OF ODISHA	SUBAS CHANDRA SAHOO VS	MALKANGIRI /129 /2018 () //
559	ABLAPL/0016225/2020	SANJAY BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BHOGRAI /162 /2020 () //
560	ABLAPL/0016226/2020	SHASHIKANTA DASH VS STATE OF ODISHA	A.CH.BEHERA VS	KHAIRA /169 /2020 () //
561	ABLAPL/0016227/2020	DINABANDHU DASH VS STATE OF ODISHA	B.K.BARIK VS	KHAIRA /169 /2020 () //
562	ABLAPL/0016228/2020	J. AVINASH PRUSTY VS STATE OF ODISHA	MANAS CHAND VS	GOSANINUAGAM /162 /2020 () //
563	ABLAPL/0016229/2020	S DURGA RAO VS STATE OF ODISHA	MANAS CHAND VS	MAHILA (BERHAMPUR) /82 /2020 () //
564	ABLAPL/0016230/2020	SUBINDA KUMAR PATTNAIK VS STATE OF ODISHA	K.K.SWAIN VS	DHARAKOT PS /184 /2020 () //
565	ABLAPL/0016231/2020	BAISHANPAYAN MEHER VS STATE OF ODISHA	SITIKANT MISHRA VS	SINAPALI /146 /2020 () //
566	ABLAPL/0016232/2020	ASHOK KUMAR BEHERA @ DAS @ BULU VS STATE OF ODISHA	KASHINATH PATTNAIK VS	MADHUPATNA /274 /2020 () //
567	ABLAPL/0016233/2020	DUSHIL SINKU	ADHIRAJ MOHANTY	TELKOI /27 /2020

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		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0016234/2020	RAJAT KUMAR MAJHI	GIRIJA SANKAR NAYAK	BIKRAMPUR FCI /199 /2020
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0016235/2020	BIPRA CHARAN GOUDA	PRADEEP KUMAR BEHERA	BHANJANAGAR /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0016236/2020	DINABANDHU SWAIN @ ANATHA	SURYA NARAYAN MISHRA	CHANDANPUR /191 /2020
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0016237/2020	CHITARA @ CHITRASENA JENA	SURYA NARAYAN MISHRA	PURI SADAR /387 /2020
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0016238/2020	CHAINA NAIK	ARUN KUMAR DAS (1)	DHENKANAL SADAR /529 /2020
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0016239/2020	JITU BHOI @ SAROJ KUMAR NAIK	FALGUNI RAJGURU MOHAPATRA	INFOCITY PS /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0016240/2020	MANTU @ UPENDRA JENA	B.K.NAYAK	DELANGA /194 /2018
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0016241/2020	BIJAY DAS	N.SAHANI	RANPUR /142 /2019
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0016242/2020	TRIPATI PANDA	JANAKI KANTA MAHAPATRA	ADVA /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0016243/2020	BIJAY DAS	N.SAHANI	RANPUR /143 /2019
		VS	VS	()
		STATE OF ODISHA		//
578	WPC(OA)/0001614/2019	BIJAY KETAN JENA	GURU PRASAD PATTANAİK	//
		VS	VS	()

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579	WPC(OA)/0002104/2019	STATE OF ODISHA BIJAYA KETAN JENA VS	G.P.PATTNAIK VS	// // ()
580	WPC(OAC)/0002398/2015	STATE OF ODISHA SUBAS CH. SINGH VS	PUPUN DAS VS	// // ()
581	WPC(OAC)/0002399/2015	STATE OF ODISHA BHIMASEN JENA VS STATE OF ODISHA	PUPUN DAS VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :22/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	28/2020 WPC(OA)/341/2016	NAROTTAM RAGAR-MP	M/S.LALATENDU SAMAL
2	88/2020 JCRLA/27/2013	JETHU BUDA-MP	
3	89/2020 JCRLA/27/2013	JETHU BUDA-MP	
4	90/2020 JCRLA/102/2010	RAJENDRA BHUYAN-MP	
5	91/2020 JCRLA/102/2010	RAJENDRA BHUYAN-MP	
6	92/2020 JCRLA/103/2006	SUDAM BHUMIJ-MP	MISS.KASTURI MISHRA (AMICUS CURIAE)
7	93/2020 JCRLA/103/2006	SUDAM BHUMIJ-MP	MISS.KASTURI MISHRA (AMICUS CURIAE)
8	138/2020 CMAPL/267/2020	PURNA CHANDRA SAHOO-MP	ADV
9	142/2020 MATA/142/2014	RANJIT KU.SAHU-MP	MR.ASIT KU.CHAUDHURY
10	143/2020 MATA/142/2014	RANJIT KU.SAHU-MP	MR.ASIT KU.CHAUDHURY
11	216/2020 WPC(OAC)/1033/2019	BHABAGRAHI NAYAK-MP	M/S.JAYANTA KUMAR BAL
12	217/2020 WPC(OAC)/2823/2018	SUKANT SAHOO-MP	M/S.K.K.SWAIN
13	218/2020 WPC(OAC)/2824/2018	BASANTA KUMAR JENA-MP	M/S.K.K.SWAIN
14	232/2020 TRP(C)/235/2020	SHRUTI MISHRA-MP	OM SWARUP
15	233/2020 TRP(C)/236/2020	MANORAMA RATH-MP	GOUTAM KU ACHARYA
16	234/2020 TRP(C)/371/2019	SOUMYASHREE ROUT-MP	RAKESH RANJAN DASH
17	279/2020 CONTC/6137/2020	BIBHUTI BHUSAN PADHI-MP	ADV
18	280/2020 CONTC/6153/2020	DURYODHAN DEEP-MP	SANKAR PRASAD PANI
19	281/2020 CONTC/6154/2020	SHASMITA SENAPATI-MP	KALPATARU KHUNTIA
20	520/2020 RSA/168/2019	GHANASHYAMA SAHU-MP	MAHESWAR MOHANTY
21	521/2020 RSA/168/2019	GHANASHYAMA SAHU-MP	MAHESWAR MOHANTY
22	522/2020 RSA/166/2019	GHANASHYAMA SAHU-MP	MAHESWAR MOHANTY
23	523/2020 RSA/166/2019	GHANASHYAMA SAHU-MP	MAHESWAR MOHANTY
24	524/2020 RSA/210/2012	GOLAK CH.ROUT-MP	M/S.S.P.MISRA
25	543/2020 RVWPET/335/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
26	544/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)

27	RVWPET/335/2020 545/2020	UNION OF INDIA-MP	ANIRUDYA KUMAR MISHRA
28	RVWPET/336/2020 546/2020	UNION OF INDIA-MP	ANIRUDYA KUMAR MISHRA
29	RVWPET/336/2020 547/2020	UNION OF INDIA-MP	ANIRUDYA KUMAR MISHRA
30	RVWPET/336/2020 548/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
31	RVWPET/337/2020 549/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
32	RVWPET/337/2020 550/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
33	RVWPET/338/2020 551/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
34	RVWPET/338/2020 553/2020	PRAHALLAD BENIA-MP	SURYAKANTA DWIBEDI
35	CRLREV/490/2020 554/2020	PRAHALLAD BENIA-MP	SURYAKANTA DWIBEDI
36	CRLREV/490/2020 555/2020	PRAHALLAD BENIA-MP	SURYAKANTA DWIBEDI
37	CRLREV/490/2020 556/2020	PANAMATI BENIA-MP	SURYAKANTA DWIBEDI
38	CRLREV/489/2020 557/2020	PANAMATI BENIA-MP	SURYAKANTA DWIBEDI
39	CRLREV/489/2020 685/2020	JAGABANDHU PARIMANIK-MP	M/S.AJODHYA RANJAN DASH
40	CMP/204/2017 686/2020	ARSHAD ANSARI-MP	PRAFULLA KU. BISWAL
41	CMP/704/2020 764/2020	PRAKASH KU.MISHRA-MP	M/S.K.K.SWAIN
42	FAO/502/2019 1234/2020	TAPAN GARNAIK@TAPAN KUMAR GARNAIK-MP	GOURIMOHAN RATH
43	CRLA/363/2018 1235/2020	GUPTA@GOPA BARIK-MP	JAGANNATH KAMILA
44	CRLA/664/2018 1236/2020	AKHAYA KUMAR SAHOO-MP	M/S.SANJIP KUMAR MOHANTA
45	CRLA/26/2016 1237/2020	GANESH BANCHHAR-MP	M/S.AMAR KUMAR MOHANTY
46	CRLA/54/2018 1239/2020	SANTOSH DEBANATH-MP	U.C.MISHRA
47	CRLMC/1775/2020 1240/2020	PRITHIWI RAJ DWIBEDY-MP	BIJAYA KUMAR RAGADA
48	CRLMC/1776/2020 1241/2020	BIBHU PRASAD MOHAPATRA @ BIBHU MOHAPATRA-MLAXMIDHAR PANGARI	
49	CRLMC/1777/2020 1242/2020	BIKRAM NAIK-MP	DHIRENDRA KUMAR MOHAPATRA
50	CRLMC/1778/2020 1243/2020	SYED ANWAR ALI @ SYED ANWAR ALI-MP	HARIPAD MOHANTY
51	CRLMC/1779/2020 1244/2020	AKASH JENA-MP	MANAS CHAND
52	CRLMC/1780/2020 1245/2020	A. SATYANARAYAN PATRA-MP	BHOJARAJ SETH
53	CRLMC/1781/2020 1246/2020	KAILASH CH.AGRAWAL-MP	M/S.SHIBANI SHANKAR PRADHAN
54	CRLMC/1811/2018 1267/2020	PRAMODA KUMAR DASH-MP	BHUBAN MOHAN BHUYAN
55	ABLAPL/16221/2020 1270/2020	SABANA AJMI @ SABNA AJMI-MP	M.A.ALI
56	ABLAPL/15049/2020 1302/2020	LILI SING-MP	DHARMENDRA SETHY
57	BLAPL/9289/2020 1303/2020	PRATAP BISWAL @ KURU @ ULU-MP	B.B.ROUTRAY
	BLAPL/1715/2020		

58	1304/2020 BLAPL/8289/2020	CHUDARAM @ CHUDAMANI SETH-MP	B.B.ROUTRAY
59	1308/2020 BLAPL/3815/2020	LAMBU ALLIAS NARAYAN TARINI-MP	N.N.MOHAPATRA
60	1762/2020 WA/785/2020	PRADIP KUMAR KAR-MP	SMITA RANJAN PATTANIAK
61	1763/2020 WA/786/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
62	1764/2020 WA/786/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
63	1765/2020 WA/787/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
64	1766/2020 WA/787/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
65	1767/2020 WA/788/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
66	1768/2020 WA/788/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
67	1769/2020 WA/789/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
68	1770/2020 WA/789/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
69	1771/2020 WA/790/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL,(S AND ME)
70	1772/2020 WA/790/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL,(S AND ME)
71	1773/2020 WA/790/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL,(S AND ME)
72	1774/2020 WA/791/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
73	1775/2020 WA/791/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
74	1776/2020 WA/791/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
75	1777/2020 WA/792/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
76	1778/2020 WA/792/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
77	1779/2020 WA/793/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
78	1780/2020 WA/792/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
79	1781/2020 WA/793/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
80	1782/2020 WA/793/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
81	1783/2020 WA/793/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
82	1784/2020 WA/794/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
83	1785/2020 WA/794/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
84	1786/2020 WA/795/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
85	1787/2020 WA/794/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
86	1788/2020 WA/795/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
87	1789/2020 WA/794/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
88	1790/2020 WA/795/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
89	1791/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)

90	WA/795/2020 1792/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
91	WA/796/2020 1793/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
92	WA/796/2020 1794/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
93	WA/796/2020 1795/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
94	WA/796/2020 1796/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
95	WA/797/2020 1797/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
96	WA/797/2020 1798/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
97	WA/797/2020 1799/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
98	WA/797/2020 1800/2020	STATE OF ODISHA-MP	A.G.A.
99	WA/479/2020 1801/2020	STATE OF ODISHA-MP	A.G.A.
100	WA/465/2020 1802/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
101	WA/464/2020 1803/2020	STATE OF ODISHA-MP	A.G.A.
102	WA/426/2020 1804/2020	STATE OF ODISHA-MP	A.G.A.
103	WA/447/2020 1805/2020	THE PRINCIPAL SECRETARY TO GOVT. OF ODISHA, DEPARTMENT OF AGRICULTURE AND FARMERS EMPOWERMENT	
104	WA/550/2020 15883/2020	M/S. HI TECH EDIFIRE PVT. LTD., KHURDA-MP	SUBHANKAR ROUT
105	WP(C)/36948/2020 15884/2020	M/S. HI TECH EDIFIRE PVT. LTD., KHURDA-MP	SUBHANKAR ROUT
106	WP(C)/36948/2020 15885/2020	M/S. HI TECH EDIFIRE PVT. LTD., KHURDA-MP	SATYA SINDHU KASHYAP
107	WP(C)/36949/2020 15886/2020	M/S. HI TECH EDIFIRE PVT. LTD., KHURDA-MP	SATYA SINDHU KASHYAP
108	WP(C)/36949/2020 15887/2020	AKASH KUMAR PATHAK-MP	S.RATH
109	WP(C)/36951/2020 15888/2020	DEBENDRANATH MAHAKUL-MP	K.C.RAJGURU MOHAPATRA
110	WP(C)/36960/2020 15889/2020	SAMIR KUMAR PATTANAİK-MP	SANJAY RATH
111	WP(C)/36962/2020 15890/2020	ANANT NAYAK-MP	NITYANANDA BEHURIA
112	WP(C)/36964/2020 15891/2020	RASMITA JAYPATI-MP	NITYANANDA BEHURIA
113	WP(C)/36969/2020 15892/2020	PRASANT KUMAR ROUT-MP	K.P.MISHRA
114	WP(C)/36970/2020 15893/2020	PRAFULLA KUMAR PRADHAN-MP	NITYANANDA BEHURIA
115	WP(C)/36972/2020 15894/2020	SANJIB KUMAR SINGH-MP	K.P.MISHRA
116	WP(C)/36974/2020 15895/2020	BERMESIA KINDO-MP	NITYANANDA BEHURIA
117	WP(C)/36978/2020 15896/2020	KUBERA KALAS-MP	DEEPAK KUMAR MOHAPATRA
118	WP(C)/36980/2020 15897/2020	PRAKASH KUMAR MALIK-MP	ADITYA N.DAS
119	WP(C)/36975/2020 15898/2020	PRAKASH KUMAR MALIK-MP	ADITYA N.DAS
120	WP(C)/36975/2020 15899/2020	BISWAJIT XAXA-MP	NITYANANDA BEHURIA
	WP(C)/36984/2020		



121	15900/2020 WP(C)/36986/2020	DIPTIMAYEE PRADHAN-MP	BIDYALOK MOHAPATRA
122	15901/2020 WP(C)/36975/2020	PRAKASH KUMAR MALIK-MP	ADITYA N.DAS
123	15902/2020 WP(C)/36987/2020	P.SATYA NARAYAN PATRA-MP	SUKANTA KUMAR MISHRA
124	15903/2020 WP(C)/36988/2020	FRANKLIN LAKRA-MP	NITYANANDA BEHURIA
125	15904/2020 WP(C)/36989/2020	SUMANTA KUMAR SAMANTARAY-MP	SIDHART KUMAR JENA
126	15905/2020 WP(C)/36995/2020	PRAVAT HERI JOJO-MP	NITYANANDA BEHURIA
127	15906/2020 WP(C)/36991/2020	DUSMANTA KUMAR MAHANTA-MP	ADITYA N.DAS
128	15907/2020 WP(C)/36996/2020	SANCHITA DAS-MP	PRASANTA KUMAR MOHANTY 2
129	15908/2020 WP(C)/37002/2020	SUJATA PADHAN-MP	SAROJ KUMAR PADHY
130	15909/2020 WP(C)/37003/2020	MUKTA KINDO-MP	NITYANANDA BEHURIA
131	15910/2020 WP(C)/37005/2020	GANESWAR PATI-MP	G.N.MISHRA
132	15911/2020 WP(C)/37006/2020	HARAPRASAD SENAPATI-MP	PRAFULLA KUMAR RATH
133	15912/2020 WP(C)/37007/2020	SWETA DASH-MP	PRASANTA KUMAR MISHRA
134	15913/2020 WP(C)/37008/2020	M/S.D.M.MINERALS (P)LTD-MP	RAMAKANTA PANDA
135	15914/2020 WP(C)/37009/2020	PRAMILA DEEPA-MP	PRAHALLADA SAHU
136	15915/2020 WP(C)/37010/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
137	15916/2020 WP(C)/37012/2020	HARAPRASAD SENAPATI-MP	PRAFULLA KUMAR RATH
138	15917/2020 WP(C)/37013/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
139	15918/2020 WP(C)/37011/2020	PRASANNA KUMAR SWAIN-MP	PRASANTA KUMAR MISHRA
140	15919/2020 WP(C)/37014/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
141	15920/2020 WP(C)/37015/2020	RANJAN KUMAR MOHANTY-MP	BHAGABAN BEHERA
142	15921/2020 WP(C)/37015/2020	RANJAN KUMAR MOHANTY-MP	BHAGABAN BEHERA
143	15922/2020 WP(C)/37016/2020	PRAMOD KUMAR SAHOO-MP	PRASANTA KUMAR MISHRA
144	15923/2020 WP(C)/37017/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
145	15924/2020 WP(C)/37019/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
146	15925/2020 WP(C)/37021/2020	MAA MAHALAXMI SHG, HARISARANPUR-MP	PRAJIT KUMAR PRADHAN
147	15926/2020 WP(C)/37022/2020	BHABANIBALA KANHAR-MP	ARUN KUMAR PATRA
148	15927/2020 WP(C)/37023/2020	MAHALAXMI SABAT-MP	SUBHRANSU BHUSAN MOHANTY
149	15928/2020 WP(C)/37025/2020	RATIKANTA GIRI-MP	ARUN KUMAR BUDHIA
150	15929/2020 WP(C)/37026/2020	TARANISEN MAJHI-MP	SUDHIR KUMAR PATRA
151	15930/2020 WP(C)/37027/2020	M/S. KRUPALU RICE INDUSTRIES (P) LTD., JAJPUR-MP	LALIT KUMAR MAHARANA
152	15931/2020	SANJAY KUMAR BEHERA @ SANJAYA BEHERA-MP	DEEPAK KUMAR MOHAPATRA

153	WP(C)/37029/2020 15932/2020	M/S. KRUPALU SOLVENT, JAJPUR-MP	LALIT KUMAR MAHARANA
154	WP(C)/37030/2020 15933/2020	DILLIP KUMAR BAL-MP	DILLIP KUMAR MOHAPATRA
155	WP(C)/37032/2020 15934/2020	M/S. HAREKRUSHNA RICE PROCESSING AND EXPORTS, JAJPUR-MP	LALIT KUMAR MAHARANA
156	WP(C)/37033/2020 15935/2020	MANORAMA HOTA-MP	K.P.MISHRA
157	WP(C)/37035/2020 15936/2020	TARUNI BAG-MP	SAROJ KUMAR PADHY
158	WP(C)/37036/2020 15937/2020	M/S.SIDHESWAR SAW MILL-MP	PRONOY MOHANTY
159	WP(C)/37037/2020 15938/2020	SHANTILATA DAS-MP	RABI NARAYAN PANDA
160	WP(C)/37038/2020 15939/2020	TANKADHAR KHAMANIYA-MP	PRAKAS KR.MISHRA
161	WP(C)/37039/2020 15941/2020	ALUMINA NABANIRMANA KARMACHARI SANGHA, DAMARA-MP	PRANOD KUMAR NANDA
162	WP(C)/37040/2020 15942/2020	RANOJ SAHU-MP	SUVENDU KUMAR RAY
163	WP(C)/37042/2020 15943/2020	ASKA COOPERATIVE SUGAR INDUSTRY LTD.-MP	SHAKTI DATTA TRIPATHY
164	WP(C)/37045/2020 15944/2020	MD.SAKIR HUSSAIN-MP	TAPAN KUMAR BISWAL
165	WP(C)/37047/2020 15945/2020	LAXMIDHAR NAYAK-MP	TAPAN KUMAR BISWAL
166	WP(C)/37056/2020 15946/2020	BALGOPAL RICE PRODUCT-MP	DAYANANDA MOHAPATRA
167	WP(C)/37060/2020 15947/2020	M/S. DPP JOINT VENTURES-MP	RAMA CHANDRA RAY
168	WP(C)/22441/2020 15948/2020	DEBENDRA NAYAK-MP	PRADEEP KUMAR DAS
169	WP(C)/37067/2020 15949/2020	PRAFULLA KUMAR BISWAL-MP	SAMEER KUMAR DAS
170	WP(C)/37077/2020 15950/2020	DURBADAL DEHURY-MP	ASHOK KUMAR MISHRA
171	WP(C)/37078/2020 15951/2020	FANINDRA KUMAR PALAI-MP	GYANA RANJAN SETHI
172	WP(C)/37079/2020 15952/2020	DURGA CHARAN SARANGI-MP	J.K.MISHRA (2)
173	WP(C)/37080/2020 15953/2020	UNION OF INDIA-MP	SANJIB SWAIN
174	WP(C)/37081/2020 15954/2020	KANDARPA BARIK-MP	SAILABALA JENA
175	WP(C)/37087/2020 15955/2020	PRAFULLA ROUT-MP	GHANSHYAM MUDULI
176	WP(C)/37089/2020 15956/2020	MURALIDHAR NAYAK-MP	S.D.ROUTRAY
177	WP(C)/37093/2020 15957/2020	ANTARYAMI NAYAK-MP	S.D.ROUTRAY
178	WP(C)/37095/2020 15958/2020	SIBA CHARAN SAHOO-MP	BIBEKANANDA BHUYAN
179	WP(C)/37099/2020 15959/2020	KAMINI MAHAKUL-MP	S.P.NATH
180	WP(C)/36754/2020 15960/2020	MARGARITA BADARAITA-MP	KRISHNA CHANDRA SAHU
181	WP(C)/37100/2020 15961/2020	NAROTTAM DAS-MP	BIJAYA KU.PARIDA
182	WP(C)/37101/2020 15962/2020	BIMAL KISHORE PATRA-MP	M/S.AMIYA KUMAR MOHANTY A
183	WP(C)/2906/2019 15963/2020	PRAVASINI BEHERA-MP	BISWABIHARI MOHANTY
	WP(C)/37103/2020		

184	15964/2020 WP(C)/37102/2020	SUDHAKAR BARIK-MP	BANSHIDHAR BAUG
185	15965/2020 WP(C)/32171/2020	MANOJ SAI-MP	BUDHADEV ROURAY
186	15966/2020 WP(C)/14619/2019	BISHWARANJAN PRADHAN-MP	M/S.AVIJIT MISHRA
187	15967/2020 WP(C)/37104/2020	TAPAN KUMAR SUTAR-MP	BANSHIDHAR BAUG
188	15969/2020 WP(C)/37105/2020	NARENDRA DAS-MP	BANSHIDHAR BAUG
189	15970/2020 WP(C)/37106/2020	RUDRA NARAYAN MISHRA-MP	BIBHU PRASAD DAS
190	15971/2020 WP(C)/37109/2020	SURESH MISHRA-MP	B.MOHANTY
191	15972/2020 WP(C)/37110/2020	RABI BANKA-MP	B.MOHANTY
192	15973/2020 WP(C)/37111/2020	SURESH CHANDRA MALLIK-MP	ASIT KUMAR JENA
193	15974/2020 WP(C)/37112/2020	NIRMAL CHANDRA SAHOO-MP	ALOK KUMAR MOHAPATRA
194	15975/2020 WP(C)/19015/2009	LINGARAJ FEEDS LTD.-MP	M/S.SASWATA PATNAIK
195	15976/2020 WP(C)/37116/2020	KANDARPA BARIK-MP	SAILABALA JENA
196	15979/2020 WP(C)/37117/2020	KSHIROD KUMAR PATI-MP	SAILABALA JENA
197	15980/2020 WP(C)/37123/2020	GITANJALI MAHANTA-MP	KRISHNA CHANDRA SAHU
198	15981/2020 WP(C)/17613/2020	SANTOSHI INFOTECH COMPUTER CENTRE-MP	ANUPAM DAS
199	15982/2020 WP(C)/37126/2020	CHITTA RANJAN MISHRA-MP	SABYASACHI MISHRA
200	15983/2020 WP(C)/31118/2020	ARATI BISWAL-MP	PRAFULLA KUMAR RATH
201	15985/2020 WP(C)/37127/2020	SUDHANSU SEKHAR PATI-MP	SABYASACHI MISHRA
202	15986/2020 WP(C)/37128/2020	SUBASIS DAS-MP	SABYASACHI MISHRA
203	15987/2020 WP(C)/37129/2020	JAGANNATH GOUDA-MP	SABYASACHI MISHRA
204	15988/2020 WP(C)/37131/2020	GEETANJALI SAGARIA-MP	SABYASACHI MISHRA
205	15989/2020 WP(C)/37130/2020	PRABHAT KUMAR TIWARI-MP	SUSANTA KUMAR DASH
206	15990/2020 WP(C)/31398/2020	SARATHI DAS-MP	AMIYA KUMAR MOHANTY(A)
207	15991/2020 WP(C)/16002/2020	SUBAL SHIAL-MP	B.P.SATHPATHY, AJAYA KUMAR JENA
208	15992/2020 WP(C)/13626/2020	SIMANCHALA SAHU-MP	PRAFULLA KUMAR RATH
209	15993/2020 WP(C)/13624/2020	SIMANCHALA SAHU-MP	PRAFULLA KUMAR RATH
210	15994/2020 WP(C)/13625/2020	SIMANCHALA SAHU-MP	PRAFULLA KUMAR RATH
211	15995/2020 WP(C)/31633/2020	HRUSIKESH SABAT-MP	P.K.BEHERA
212	15996/2020 WP(C)/36723/2020	ASHOK KUMAR SINGH-MP	PRADEEP KUMAR MOHAPATRA
213	15997/2020 WP(C)/37143/2020	NIHAR RANJAN PRADHAN-MP	S.P.NATH
214	15998/2020 WP(C)/37147/2020	PRAMOD GOCHHAYAT-MP	SHIVSANKAR MOHANTY
215	15999/2020	SASMITA PANDA-MP	K.P.MISHRA

216	WP(C)/37150/2020 16000/2020	KANDURI DAS-MP	PRAFULLA KUMAR KAR
217	WP(C)/37154/2020 16001/2020	BIRANCHI NARAYAN MOHAPATRA-MP	SAMIR KUMAR MISHRA
218	WP(C)/37157/2020 16004/2020	GOURANG CHARAN PRADHAN-MP	PURUSOTTAM CHULI
219	WP(C)/37160/2020 16005/2020	JOGESWAR MEHER-MP	ANIRUDHA DAS
220	WP(C)/37176/2020 16006/2020	M/S.SWAPNESWAR ENGINEERING WORKS-MP	JANAKI KANTA MAHAPATRA
221	WP(C)/37177/2020 16007/2020	ASHIT KUMAR DASH-MP	K.K.SWAIN
222	WP(C)/37178/2020 16008/2020	LALITA MAHANANDIA @ BUDA-MP	GYANENDRA CHANDRA SWAIN
223	WP(C)/37179/2020 16009/2020	AKSHYA KUMAR DAS-MP	DILLIP RAY
224	WP(C)/11226/2020 16010/2020	BHAKTAHARI PANDIA-MP	NIRANJAN LENKA
225	WP(C)/37182/2020 16011/2020	SASMITA BEHERA-MP	PRAKASH K.MISHRA
226	WP(C)/37186/2020 16012/2020	MAMATA ROUT-MP	ANUP KUMAR BOSE
227	WP(C)/37190/2020 16013/2020	MADHUSMITA JENA-MP	ANUP KUMAR BOSE
228	WP(C)/37193/2020 16014/2020	HEMAGINI NAYAK-MP	ANUP KUMAR BOSE
229	WP(C)/37197/2020 16015/2020	SUPAI HEMBRAM-MP	ANUP KUMAR BOSE
230	WP(C)/37200/2020 16016/2020	SAROJ KUMAR DALAI-MP	PURUSOTTAM CHULI
231	WP(C)/37202/2020 16017/2020	PREETI REKHA SINGH-MP	ANUP KUMAR BOSE
232	WP(C)/37203/2020 16018/2020	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD-MP	JAYADEEP PAL
233	WP(C)/12122/2018 16019/2020	SURENDRA KUMAR PARIDA-MP	SIBA PRASAD MISHRA
234	WP(C)/37205/2020 16020/2020	BIJAYA KUMAR BARIK-MP	SIBA PRASAD MISHRA
235	WP(C)/37207/2020 16021/2020	PRAKASH KUMAR SAHOO-MP	SIBA PRASAD MISHRA
236	WP(C)/37209/2020 16022/2020	DHULESWAR NAYAK-MP	SIBA PRASAD MISHRA
237	WP(C)/37210/2020 16023/2020	JOGINATH SAHOO @ JOGENDRA SAHOO-MP	SIBA PRASAD MISHRA
238	WP(C)/37212/2020 16024/2020	AKHILA BIRABAR SRICHANDAN NAYAK @ AKILA CHANDRA PRASAD MISHRA-MP	SIBA PRASAD MISHRA
239	WP(C)/37214/2020 16025/2020	NIMAI CHARAN SAHU-MP	SIBA PRASAD MISHRA
240	WP(C)/37224/2020 16026/2020	DIPAK KUMAR SAHOO-MP	SIBA PRASAD MISHRA
241	WP(C)/37226/2020 16027/2020	GAGAN BIHARI SAHOO-MP	SIBA PRASAD MISHRA
242	WP(C)/37229/2020 16028/2020	DAMODAR NAYAK-MP	SIBA PRASAD MISHRA
243	WP(C)/37232/2020 16029/2020	BIRASEN NAYAK-MP	SIBA PRASAD MISHRA
244	WP(C)/37237/2020 16030/2020	TANKADHAR SAHOO-MP	SIBA PRASAD MISHRA
245	WP(C)/37239/2020 16031/2020	SADANANDA SAHOO-MP	SIBA PRASAD MISHRA
246	WP(C)/37240/2020 16032/2020	PRADEEP KUMAR PADHAN-MP	AMITAV MOHANTY
	WP(C)/37241/2020		

247	16033/2020 WP(C)/37242/2020	RASMITA BEHERA-MP	KRISHNA CHANDRA SAHU
248	16034/2020 WP(C)/37243/2020	BIJAY KUMAR NAYAK-MP	SIBA PRASAD MISHRA
249	16035/2020 WP(C)/37244/2020	PRABAS SWAIN-MP	SIBA PRASAD MISHRA
250	16036/2020 WP(C)/37245/2020	SULOCHANA SAHOO-MP	KRISHNA CHANDRA SAHU
251	16037/2020 WP(C)/37246/2020	PRASANT BARIK-MP	SIBA PRASAD MISHRA
252	16038/2020 WP(C)/37247/2020	SUDHAKAR BEHERA-MP	SIBA PRASAD MISHRA
253	16039/2020 WP(C)/37248/2020	RABINDRA KUMAR SETHY-MP	H.N.MOHAPATRA
254	16040/2020 WP(C)/37249/2020	MANOJ KUMAR SAHOO-MP	SIBA PRASAD MISHRA
255	16041/2020 WP(C)/37250/2020	SUBRAT KUMAR BEHERA-MP	BIGYAN KUMAR SHARMA
256	16042/2020 WP(C)/37251/2020	NABAKISHORE BARIK-MP	SIBA PRASAD MISHRA
257	16043/2020 WP(C)/37252/2020	SISIR KUMAR SAHOO-MP	SIBA PRASAD MISHRA
258	16044/2020 WP(C)/37253/2020	RAMAKANTA SWAIN-MP	AMIYA KUMAR MOHANTY (A)
259	16045/2020 WP(C)/37254/2020	BIJAY KUMAR SAHOO-MP	SIBA PRASAD MISHRA
260	16046/2020 WP(C)/37256/2020	KANHU CHARAN SAHOO-MP	SIBA PRASAD MISHRA
261	16047/2020 WP(C)/37258/2020	TRINATHA SAHOO-MP	SIBA PRASAD MISHRA
262	16048/2020 WP(C)/37260/2020	DUSMANTA SAHOO-MP	SIBA PRASAD MISHRA
263	16049/2020 WP(C)/37261/2020	SANGRAM ROUT-MP	BIKASH JENA
264	16050/2020 WP(C)/37262/2020	GAGAN BIHARI NAYAK-MP	SUSANTA KUMAR TRIPATHY
265	16051/2020 WP(C)/37263/2020	PADURAM MAJHI-MP	MANOJ KUMAR PATI
266	16052/2020 WP(C)/37264/2020	HANIRUDA PUJARI @ BHATRA-MP	MANOJ KUMAR PATI
267	16053/2020 WP(C)/37266/2020	M/S. LALL MINERALS PVT.LTD.-MP	KISHOR K.ACHARYA
268	16054/2020 WP(C)/37267/2020	BHARAT SINHA-MP	PRASANTA KUMAR NANDA
269	35/2020 CRLLP/37/2012	STATE-MP	
270	282/2020 CONTC/3348/2020	LATIKA TARAI-MP	
271	687/2020 CMP/383/2020	NABA KUMAR SHAW-MP	ATAL BIHARI LENKA
272	763/2020 FAO/595/2018	STATE OF ODISHA-MP	
273	1268/2020 ABLAPL/9322/2019	NILU PANDA-MP	SAMBEET PATTANAYAK
274	1269/2020 ABLAPL/9587/2020	BASANTI BEHERA MAJHI-MP	
275	1271/2020 ABLAPL/6108/2019	DESHA RANJAN SETHI-MP	SIDHEWAR MOHANTY
276	1272/2020 ABLAPL/6109/2019	DESHA RANJAN SETHI-MP	SIDHESWAR MOHANTY
277	1273/2020 ABLAPL/6128/2019	DESHA RANJAN SETHI-MP	SIDHESWAR MOHANTY
278	1274/2020	DESHA RANJAN SETHI-MP	SIDHESWAR MOHANTY

279	ABLAPL/6124/2019 1275/2020	DESHA RANJAN SETHI-MP	SIDHESWAR MOHANTY
280	ABLAPL/6122/2019 1276/2020	DESHA RANJAN SETHI-MP	SIDHESWAR MOHANTY
281	ABLAPL/6121/2019 1277/2020	DESHA RANJAN SETHI-MP	SIDHESWAR MOHANTY
282	ABLAPL/6119/2019 1278/2020	KALIA BEHERA @ JITENDRA DAS-MP	
283	ABLAPL/6794/2020 1279/2020	DASARATHI BEHERA @ DAS BEHERA-MP	
284	ABLAPL/12153/2020 1280/2020	ARBIN @ ARBIND TIRKEY-MP	
285	ABLAPL/12127/2020 1305/2020	KHIRASINDHU BINDHANI @ KHIRA DADA-MP	
286	BLAPL/6165/2020 1306/2020	SASHIKANTA SAHOO-MP	UMESH CHANDRA PATRA
287	BLAPL/3870/2020 1307/2020	SOURAV KUMAR PRUSTY-MP	KAILASH CHANDRA KAR
288	BLAPL/11071/2019 15940/2020	HARI SETHI-MP	
289	WP(C)/28595/2020 15968/2020	DURYODHAN CHANDAN-MP	
290	WP(C)/13751/2019 15977/2020	SAILENDRA NATH POI-MP	
291	WP(C)/31921/2020 15978/2020	GADADHAR BEHERA-MP	
292	WP(C)/31923/2020 15984/2020	SUSHILA MOHARANA-MP	
293	WP(C)/24417/2020 16002/2020	POHAP SINGH KATARIA SECURITY AGENCY-MP	
294	WP(C)/21220/2020 16003/2020	TALLAT PARWEEN-MP	
	WP(C)/10102/2020		